



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/7066/2013</a> WITH OFFICE NOTE	JOGIGHOPA RAKE LOADER ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K CHOUDHURY	MR.S C KEYAL MR.R SHARMA MR.A BARKATAKI SC, NF RLY
2	<a href="#">WP(C)(Suo Moto)/13/2018</a> FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 4 ORS.	SC, GHC	GA, ARUNACHAL PRADESH GA, ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
3	<a href="#">WA/8/2023</a> FIXED	UNION OF INDIA AND 2 ORS. <b>Versus</b> R. SAPCHAMA AND 37 ORS. -F	ASSTT.S.G.I.	MR. R K D CHOUDHURY
4	<a href="#">PIL/77/2023</a>	KACHUTALI GRAMOUNNAYAN COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, PCB SC, FOREST
5	<a href="#">WA/287/2023</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/3787/2023</a> in WA/287/2023	STATE OF ASSAM AND ANR <b>Versus</b> DIPAK GOGOI,	MR. D NATH	
6	<a href="#">Cont.Cas(C)/765/2023</a> FIXED	DR. PROTIM SHARMA <b>Versus</b> BISWARANJAN SAMAL AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (r-3) MR D KALITA (R-1) MR. K GOGOI (r-2,3) MR. D NATH (R-1) MR P BORAH (r-2)
7	<a href="#">I.A.(Civil)/1876/2023</a> in WA/6704/2023	SUBHASH NATH MAZUMDAR <b>Versus</b> NIRENDRA KUMAR NATH AND 5 ORS.	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/6704/2023</a> (Filing Number)	SUBHASH NATH MAZUMDAR <b>Versus</b> NIRENDRA KUMAR NATH AND 5 ORS. H	MR. K A MAZUMDER	

8	<a href="#">I.A.(Civil)/2288/2023</a> in WA/7516/2023	LONGSING TERANG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 107 ORS	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	SC, HIGHER EDU MR. P HAZARIKA (r- 22,24,28,42,63) MR. M K BORO (R- 9,14,18,29,37, 44,60,75,77,81) P. BORAH (r-22,24,28,42,63) MR. H S BORAH (r- 22,24,28,42,63) MR B P BORAH (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MR P J DUTTA (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MISS. J GOGOI (r- 17,19,26,27,30, 33,34,35,49,52,57,67,73,78) MD BAKKAR ALI (R- 12,13,15,21,43, 50,53,55,66,68,74,85,86 ) SC, K A A C
	<b>WITH</b> <a href="#">WA/7516/2023</a> (Filing Number)	LONGSING TERANG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 107 ORS B	MR. P K ROYCHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/2464/2023</a>	LONGSING TERANG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 107 ORS	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	SC, ELEM. EDU SC, K A A C
9	<a href="#">I.A.(Civil)/3661/2023</a> in WA/12875/2023	EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">WA/12875/2023</a> (Filing Number)	EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
	<b>WITH</b> <a href="#">I.A.(Civil)/12877/2023</a> (Filing Number)	EAJUL HOQUE <b>Versus</b> BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
10	<a href="#">I.A.(Civil)/3834/2023</a> in WA/10000/2023	THE STATE OF ASSAM AND ANR. <b>Versus</b> BABUL DAS AND 3 ORS.	MR. D NATH SR. GA, ASSAM	
	<b>WITH</b> <a href="#">WA/10000/2023</a> (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM <b>Versus</b> BABUL DAS B	MR. D NATH	
11	<a href="#">I.A.(Civil)/3855/2023</a> in WA/9910/2023	STATE OF ASSAM, <b>Versus</b> PANKAJ PHUKAN	MR. D NATH SR. GA, ASSAM	
	<b>WITH</b> <a href="#">WA/9910/2023</a> (Filing Number)	CHIEF SECRETARY TO THE GOVT. OF ASSAM <b>Versus</b> PANKAJ PHUKAN A	MR. D NATH	
12	<a href="#">PIL/5/2024</a> FIXED	RATON HOJAI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
13	<a href="#">WA/11/2024</a>	SHAFIQL ISLAM KHAN <b>Versus</b> NAIMUDDIN AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. A M KHAN MR S ISLAM MR T T MONI	SC, P AND R.D.
14	<a href="#">MC/16/2024</a> ITA 10/2023(D/O) in ITA/10/2023	Komal Kumbhat <b>Versus</b> PRINCIPAL, COMMISSIONER OF INCOME TAX,		

15	<a href="#">I.A.(Civil)/596/2024</a> in WA/2099/2024	PRADIP BORGOHAIN AND 85 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS P RABHA M AHMED	SC, HEALTH
	<b>WITH</b> <a href="#">WA/2099/2024</a> (Filing Number)	PRADIP BORGOHAIN AND 85 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS A	M AHMED	
16	<a href="#">I.A.(Civil)/693/2024</a> in WA/2231/2024	INDIAN OIL CORPORATION LTD <b>Versus</b> SAMOON ISAI	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	
	<b>WITH</b> <a href="#">WA/2231/2024</a> (Filing Number)	INDIAN OIL CORPORATION LTD <b>Versus</b> SAMOON ISAI F	MR. A SARMA	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
17	<a href="#">WA/68/2024</a>	BALRAJ AGRO INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	SC, W M D
18	<a href="#">WA/71/2024</a>	KUNTAL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	GA, ASSAM SC, PWD
19	<a href="#">WA/72/2024</a> B/O	JAYA SHAARMA <b>Versus</b> UNION OF INDIA AND 11 ORS	MR. R BORA	DY.S.G.I. SC, NHDC
20	<a href="#">WA/73/2024</a> B/O	SWAPAN MAJUMDAR AND 14 ORS <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS MR M HANDIQUE	DY.S.G.I.
21	<a href="#">WP(C)/712/2024</a>	THE UNION OF INDIA AND 4 ORS <b>Versus</b> IC-51008P LT COL ACHINTYA KUMAR NANDI (RETD)	MR. B CHAKRAVARTY SC, C.G.C.	
22	<a href="#">WP(C)/839/2024</a>	UNION OF INDIA <b>Versus</b> NO 4354612H EX SEP JAMKHO GAM		
23	<a href="#">WP(C)/1328/2024</a>	NAZMINARA BEGUM <b>Versus</b> CANARA BANK AND ANR	MR. S N KRISHNATRAYA	SC, CANARA BANK
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
24	<a href="#">WA/409/2023</a>	SRI DHRUBAJYOTI GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.H TALUKDAR MS. M DEKA MR. K D SARMA	MR. P N CHOUDHURY (r- 2,3,5,6) MR. A K DUTTA (r-1) MR A CHANDRAN (r- 2,3,5,6) S SHARMA (r-2,3,5,6) DY.S.G.I. SC, K A A C
25	<a href="#">WA/440/2023</a> FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED . <b>Versus</b> POWER GRID ASSOCIATE . E	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY MR. K P PATHAK	MR. T DAS
26	<a href="#">C.Ex.App./1/2024</a>	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> M/S MELET SCHLOESING LABORATORIES INDIA	MR. S C KEYAL	
27	<a href="#">WP(C)/239/2024</a>	RASHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
28	<a href="#">WP(C)/789/2024</a> FIXED	MANOJ KONWAR <b>Versus</b> ASSTSTANT COMMISSIONER AND THREE OTHERS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION

29	<b>WITH</b> <a href="#">WP(C)/788/2024</a>	M/S HORIZON ENTRADE PRIVATE LIMITED <b>Versus</b> ASSISTANT COMMISSIONER OF STATE TAXES AND THREE ORS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
30	<a href="#">WA/54/2022</a> CAVT. NO.09322/021, FIXED, CAVT./716/2021, CAVT./932/2021	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
31	<b>WITH</b> <a href="#">WA/307/2021</a>	JOYNAB KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
32	<a href="#">WP(C)/1648/2022</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
33	<a href="#">WP(C)/4764/2022</a>	SHAH SYED AHADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM MR. U K NAIR, LEARNED SR. SC, G.H.C
34	<a href="#">WP(C)/4008/2023</a> FIXED	DWIPJYOTI TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
35	<a href="#">PIL/14/2023</a> FIXED	PODMO TERON <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
<b>HEARING</b>				
36	<a href="#">PIL/7/2019</a> FIXED	MOHAN RONGPI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI MR. A I KATHAR	GA, ASSAM SC, K A A C
37	<a href="#">WA/30/2019</a> FIXED	SMTI MOMTAZ BEGUM <b>Versus</b> SMTI MOUSUMI MAZUMDAR AND 7 ORS	MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. R SARMA (R-7) MR. A GANGULY (R1) MR. A DUTTA (R1) MR. A DHANUKA (R1) SC, EDU SC, SSA
38	<a href="#">WA/245/2022</a> FIXED	DIPANJALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY
39	<a href="#">WA/436/2023</a> CAVT. NO.12942/023, B/O	BACCHU DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. P MAHANTA SC, IWT FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:15 AM to 1:00 PM**

**2:00 PM to 4:15 PM**

**[ For Wednesday,6th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 2**

[THIS BENCH WILL SIT AT 10:15 AM

**THE SPECIAL DIVISION BENCH AND THE SINGLE BENCH OF HONOURABLE MR. JUSTICE L. JAMIR WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">CRL.A(J)/96/2018</a> 5 Y 7 M 9 D :(AT 10:15 AM)	SMT. BANDANA BORA <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM, AMICUS CURIAE	MS. B BHUYAN(ADDL.PP, ASSAM)
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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/120/2024</a>	SRI TAPAN BORAH AND 2 ORS <b>Versus</b> SHRI AMORJYOTI BORTHAKUR AND ANR	MR. D GOGOI MR J A AHMED	
2	<a href="#">Cont.Cas(C)/122/2024</a>	SUDIPTA SUMAN AND 65 ORS. <b>Versus</b> DR. H. PATHAK AND 3 ORS.	MS. L DAS MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	
3	<a href="#">Cont.Cas(C)/125/2024</a>	PALLAB JYOTI ROY <b>Versus</b> S. KISHORE AND 2 ORS.	MR A MALEK	
4	<a href="#">WP(C)/914/2024</a> FIXED	SABBIR HUSSAIN MANDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM
5	<a href="#">WP(C)/1005/2024</a> FIXED	RAJKUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	SC, CO OP GA, ASSAM
6	<a href="#">WP(C)/1019/2024</a> FIXED	HRIDAYA NANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	SC, CO OP GA, ASSAM
7	<a href="#">WP(C)/1107/2024</a> FIXED	DILIP BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
8	<a href="#">WP(C)/1274/2024</a>	DOLEE DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC SC, REVENUE
9	<a href="#">WP(C)/1275/2024</a>	SWAPAN KOCH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
10	<a href="#">WP(C)/1277/2024</a>	MUSTAQUE AHMED MAZUMDER <b>Versus</b> THE SECY TO THE GOVT OF ASSAM, DEPARTMENT OF SCHOOL EDUCATION AND 4 ORS	MS B DEVI MS. S BORA MR. P BORAH	SC, SEC. EDU. SC, BTC
11	<a href="#">WP(C)/1284/2024</a>	SARANGA BHUYAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HEALTH

12	<a href="#">WP(C)/1285/2024</a>	HEMANTA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, PWD ROAD GA, ASSAM
13	<a href="#">WP(C)/1286/2024</a>	EX TC 62085 RECT/GD MEGHA RAM JANGU <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	DY.S.G.I.
14	<a href="#">WP(C)/1291/2024</a>	BIPUL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM SC, BTC SC, REVENUE
15	<a href="#">WP(C)/1292/2024</a>	TAPAN BARUA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM
16	<a href="#">WP(C)/1294/2024</a>	LILABATI GOALA (ROY) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. B CHETIA	GA, ASSAM
17	<a href="#">WP(C)/1295/2024</a>	PRANJAL KATAKI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, FOREST
18	<a href="#">WP(C)/1298/2024</a>	THE TEZPUR ADVOCATES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
19	<a href="#">WP(C)/1300/2024</a>	PARTHA PRATIM BORA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R SARMA	DY.S.G.I.
20	<a href="#">WP(C)/1307/2024</a>	PARASH ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H ALI MS S DAS B BARMAN	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/1308/2024</a>	NILKAMAL SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA MS M SARMA U SWARGIARY MS R BEGAM MS LUBNA CHOUDHURY	SC, FOREST
22	<a href="#">WP(C)/1317/2024</a>	KABIN BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
23	<a href="#">WP(C)/1322/2024</a>	PRANJIT DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS P DEVI MR P R SARMA MR D MEDHI P. NAIDING	GA, ASSAM SC, P H E
<b><u>ADMISSION</u></b>				
24	<a href="#">WP(C)/7893/2016</a> B/O	JAI PAL SINGH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R BORAH MR.D BORAH	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
25	<a href="#">WP(C)/2860/2017</a> FIXED	ROKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MRST DEVI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
26	<a href="#">WP(C)/2510/2018</a> FIXED	JACOB ZOTE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR S S ROY, (FOR ALL RESPONDENTS) ASSTT.S.G.I.
27	<a href="#">WP(C)/4584/2018</a> FIXED	RENU BORAH HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM



28	<b>WITH</b> <a href="#">WP(C)/904/2017</a>	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
29	<b>WITH</b> <a href="#">WP(C)/4502/2017</a>	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
30	<a href="#">WP(C)/8428/2018</a> FIXED, WITH OFFICE NOTE	SHYAMA PRASAD BHATTACHARJEE <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
31	<a href="#">WP(C)/6067/2019</a> FIXED	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR. S C KHOUND SC, FINANCE
32	<a href="#">Cont.Cas(C)/603/2020</a> FIXED	KUSHAL CHAMUAH AND 2 ORS <b>Versus</b> ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
	<b>WITH</b> <a href="#">I.A.(Civil)/2594/2022</a> in Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
	<b>WITH</b> <a href="#">I.A.(Civil)/2664/2022</a> in Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
33	<b>WITH</b> <a href="#">WP(C)/6255/2019</a>	PUTUL BARUAH AND 8 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	SC, APDCL
34	<a href="#">WP(C)/6971/2021</a> FIXED	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
35	<a href="#">WP(C)/5217/2022</a> FIXED	ASHIA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI	MR. A CHOUDHURY (r-5,6) SC, CO OP MR. S ISLAM (r-5,6) MS. A KAUSHAR (r-5,6)
36	<a href="#">WP(C)/6608/2022</a> FIXED	SANTANU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
37	<a href="#">WP(C)/7710/2022</a>	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
38	<a href="#">WP(C)/1261/2023</a>	DILIP KR ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D J BARMAN	SC, PWD ROAD
39	<a href="#">WP(C)/1282/2023</a>	RUPTON DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, BTC SC, P H E

40	<a href="#">WP(C)/1982/2023</a>	MANASH JYOTI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	GA, ASSAM SC, EXCISE DEPTT.
41	<a href="#">WP(C)/2795/2023</a> FIXED	NABADIP RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR L RABHA MR. S BARMAN	GA, ASSAM SC, SEBA
42	<a href="#">WP(C)/2982/2023</a>	SANJEEB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
43	<a href="#">WP(C)/3923/2023</a>	SHRI SUKUMAR BASUMATARY <b>Versus</b> STATE OF ASSAM AND 7 OTHERS	MR. B K DAS MR H P GUWALA H P NEOG	SC, BTC SC, WPT AND BC SC, FINANCE
<b>WITH</b>				
44	<a href="#">WP(C)/3915/2023</a>	SHRI SUNIL KUMAR ROY @ SUNIL CH. ROY <b>Versus</b> STATE OF ASSAM AND 7 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, BTC SC, WPT AND BC SC, FINANCE
45	<a href="#">WP(C)/4538/2023</a>	SUMIT PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
46	<a href="#">WP(C)/5147/2023</a> B/O	JINTU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C
47	<a href="#">WP(C)/6763/2023</a> FIXED	PRAVHAKAR DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
48	<a href="#">WP(C)/254/2024</a> FIXED	AJOY BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
49	<a href="#">WP(C)/387/2024</a> FIXED	KAUSHIK DEKA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE

#### **ORDERS**

50	<a href="#">WP(C)/5046/2023</a> CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, FIXED	MANZURUL HAQUE LASKAR AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MR. K GOGOI MR. K GOGOI MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.
<b>WITH</b>				
51	<a href="#">WP(C)/5406/2023</a> CAVT. NO. 08432/023,	NIT WORKERS UNION AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
<b>WITH</b>				
<a href="#">I.A.(Civil)/387/2024</a> in <a href="#">WP(C)/5406/2023</a>		THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND ANR. <b>Versus</b> NIT WORKERS UNION AND 2 ORS.	MR. S P CHOUDHURY	MR. M J BARUAH MR. S P CHOUDHURY (FOR CAVEATOR)

#### **HEARING**

52 [WP\(C\)/7167/2013](#)  
FIXED

F/NO.921121652 C/GD BHIM RAM B/175  
BN,CRPF

MR.M PHUKAN  
MR. P DUTTA  
MRK M SAIKIA  
MR.S BURAGOHAIN

C.G.C.  
MR.S K MEDHI  
ASSTT.S.G.I.

53 [WP\(C\)/6252/2014](#)  
FIXED

**Versus**  
THE UNION OF INDIA and 5 ORS

MR.R BARUAH  
MR.R M CHOUDHURY

SC, AG  
SC, FINANCE  
SC, HEALTH

SMTI SIPRA BHATTACHARJEE

**Versus**  
THE STATE OF ASSAM AND 9 ORS

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/44/2024</a> FIXED, WITH LCR	CHAHERA KHATUN @ SAHERA KHATUN @ MUSTT SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/236/2024</a> FIXED, WITH LCR	BAHATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/250/2024</a>	HAMIDA KHATUN @ HAMIDA BEWA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	<a href="#">WP(C)/398/2024</a>	JABEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. T SOM A W AMAN MR SARFRAZ NAWAZ MR. P TELI MR S A BARBHUYAN SAMIM RAHMAN MR. D K AGARWALA	GA, ASSAM MR S A BARBHUYAN DY.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/450/2024</a>	MD. AJIMUDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	<a href="#">WP(C)/504/2024</a>	KABEL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M Z SHAH MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/1288/2024</a>	RAHELA BIBI @ RAHELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/1303/2024</a>	MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM DY.S.G.I. SC, F.T

**ADMISSION**

9	<a href="#">WP(C)/3/2020</a> WITH LCR	BASIR UDDIN @ BASHIR ALI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/7/2020</a> WITH LCR	KABAD ALI @ KOBAD ALI @ KUBADALI ALI @ KUBAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MR U ROY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/8/2020</a> WITH LCR	FAZILA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">WP(C)/45/2020</a> WITH LCR	JOUSNARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/118/2020</a> WITH LCR	ROHIMA BIBI @ ROHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/281/2020</a> WITH LCR	MALEKA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/503/2020</a> WITH LCR	AYSHA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	<a href="#">WP(C)/890/2020</a> WITH LCR	HAJBUL BEGUM @ HASBUN BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR. M A CHOUDHURY MR N J KUMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
17	<a href="#">WP(C)/915/2020</a>	RAHIM HAQUE <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR D DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	<a href="#">WP(C)/2479/2020</a> WITH LCR	BANABASHI DAS @ SRI BANSHI DAS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	<a href="#">WP(C)/3331/2020</a> WITH LCR	HARAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N AHMED MR. A S CHOUDHURY MR R A AHMED MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	<a href="#">WP(C)/147/2021</a> WITH LCR	MUSTT. ABJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	<a href="#">WP(C)/544/2021</a> WITH LCR	AMENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	<a href="#">WP(C)/563/2021</a> WITH LCR	JAMINA @ JAMELA KHATOON @ JAMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	<a href="#">WP(C)/573/2021</a> WITH LCR	SANDI KHATUN @ SONDI KHATUN @ SONDHI KHATUN @ SHANDHI KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

24	<a href="#">WP(C)/649/2021</a> WITH LCR	KHADEJA KHATUN @ KHUDEJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	<a href="#">WP(C)/651/2021</a> WITH LCR	MD. RASID ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	<a href="#">WP(C)/653/2021</a> WITH LCR	SALEHA KHATUN AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	<a href="#">WP(C)/687/2021</a>	MD. ASLAM MANSOORI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/966/2021</a> WITH LCR	MUSTT. RAHIMA KHATOON @ RAHIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	<a href="#">WP(C)/2/2022</a> WITH LCR	ABDUL RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	<a href="#">WP(C)/31/2022</a> WITH LCR	SAJIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NRC SC, ECI ASSTT.S.G.I. SC, F.T
31	<a href="#">WP(C)/77/2022</a> WITH LCR	AJAD ALI @ AJAT <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR J M SULAIMAN MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	<a href="#">WP(C)/2434/2022</a> WITH LCR	ANOWARA BEGUM @ ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	<a href="#">WP(C)/2467/2022</a> WITH LCR	JAHAR ALI @ JOHOR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	<a href="#">WP(C)/4836/2022</a>	SMT. BIMALA NAMASUDRA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/6638/2022</a> WITH LCR	JARINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	<a href="#">WP(C)/7911/2022</a> WITH LCR	MAJIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

37	<a href="#">WP(C)/7941/2022</a> WITH LCR	RASHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
38	<a href="#">WP(C)/7996/2022</a> WITH LCR	JOYGUN BEGUM @ JAYGAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. H ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	<a href="#">WP(C)/8045/2022</a> WITH LCR	SUKURJAN @ SUKURJAN NESSA @ SUKURJAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
40	<a href="#">WP(C)/8150/2022</a> WITH LCR	TARA BANU BIBI <b>Versus</b> THE UNION OF INDIA AND ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
41	<a href="#">WP(C)/8244/2022</a> WITH LCR	SACHI BALA GHOSH @ SASHI BALA GHOSH @ SSHI BALA GOPE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. P P DAS MR. J ABBAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
42	<a href="#">WP(C)/8345/2022</a> WITH LCR	MD. KASEM ALI AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
43	<a href="#">WP(C)/8351/2022</a> WITH LCR	TOGORIBALA MONDAL@TAGARI BALA MONDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
44	<a href="#">W.P.(CrI.)/26/2022</a>	PEERU @ PIRU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
45	<a href="#">W.P.(CrI.)/31/2023</a>	ABED ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	GA, ASSAM
46	<a href="#">W.P.(CrI.)/33/2023</a> FIXED	MAN MOHAN SINGH SAHNI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
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9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024

11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./61/2020</a> FIXED, WITH WP(C)/286/2016 (D/O), WP(C)/1622/2003 (D/O), WP(C)/7560/2003 (D/O), WP(C)/3861/2004 (D/O), WP(C)/4714/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
2	<a href="#">Review.Pet./20/2022</a> FIXED, WITH WP(C)/4859/2020 (D/O)	STATE OF ASSAM <b>Versus</b> NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	MR. T C CHUTIA, SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL (R-2 & 3)
3	<a href="#">Review.Pet./53/2023</a> FIXED, WITH WP(C)/1347/2023 (D/O)	GULNEHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM, R-5 MR. B CHOUDHURY, SC, SSA R-4 MR. P N SHARMA, SC, EDUCATION DEPTT. SC, SSAM

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/63/2024</a> FIXED	MAHMUD ALI <b>Versus</b> ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
<b>WITH</b>			
2 <a href="#">WP(C)/5870/2023</a> CAVT. NO. 08892/023,	MAHMUD ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
3 <a href="#">Cont.Cas(C)/121/2024</a>	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND 4 ORS.	MR. P TALUKDAR MS D ANGANA	
4 <a href="#">WP(C)/617/2024</a> FIXED	M/S RADHIKA EXPRESS SERVICE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	MR. S S ROY DY.S.G.I.
5 <a href="#">WP(C)/823/2024</a>	NUR MOHAMMAD @ MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED	SC, P AND R.D. GA, ASSAM SC, IWT
6 <a href="#">WP(C)/1033/2024</a> FIXED	M/S S L INFRA PROJECTS (INDIA) <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD AND 2 ORS	MR. T BARUAH MR. K BORUAH MS A DAS MS. P BORAH	SC, NHIDC
7 <a href="#">WP(C)/1035/2024</a> FIXED	M/S S L INFRA PROJECTS (INDIA) <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD AND 2 ORS	MR. T BARUAH MR. K BORUAH MS A DAS MS. P BORAH	SC, NHIDC
8 <a href="#">WP(C)/1100/2024</a> FIXED	M/S RADHIKA EXPRESS SERVICE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	DY.S.G.I.
9 <a href="#">WP(C)/1174/2024</a> FIXED	M/S J K ENGINEERING AND AGRO SERVICE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, AGRI. DEPARTMENT

10	<a href="#">WP(C)/1178/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
11	<a href="#">WP(C)/1200/2024</a> FIXED	M/S GANESH CARGO SERVICES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA	MS. B SARMA DY.S.G.I.
12	<b>WITH</b> <a href="#">WP(C)/1117/2024</a>	CITY LINK EXPRESS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA	DY.S.G.I.
13	<a href="#">WP(C)/1217/2024</a> FIXED	TRADE SUPPLY INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, AGRI. DEPARTMENT
14	<a href="#">WP(C)/1279/2024</a>	BHUPEN KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM DY.S.G.I.
15	<a href="#">WP(C)/1280/2024</a>	SMTI. DEEPALI BORA @ DIPALI BORA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
16	<a href="#">WP(C)/1287/2024</a>	TAPAN SHARMA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
17	<a href="#">WP(C)/1289/2024</a>	DEBADIP DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K DAS MS. B D SARMAH	GA, ASSAM SC, FOREST
18	<a href="#">WP(C)/1290/2024</a>	JAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
19	<a href="#">WP(C)/1297/2024</a>	JAYGNESWAR DEORI <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	DY.S.G.I.
20	<a href="#">WP(C)/1302/2024</a>	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM
21	<a href="#">WP(C)/1304/2024</a>	TAIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR T R SEN SAMIM RAHMAN	GA, ASSAM SC, P W D SC, REVENUE SC, FINANCE
22	<a href="#">WP(C)/1314/2024</a> B/O	DEFODIL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. K K HANDIQUE MR W TERON MS S K GUPTA	SC, EXCISE DEPTT.
23	<a href="#">WP(C)/1320/2024</a>	KAUSHIK DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	MS. F H AHMED SC, AFDC
24	<a href="#">WP(C)/1326/2024</a>	PRABIR NANDI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
<b>ADMISSION</b>				
25	<a href="#">WP(C)/2614/2017</a>	LOHIT DAS and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.E HUSSAIN	GA, ASSAM SC, APDCL
26	<a href="#">WP(C)/5213/2017</a>	M/S. SHIV ALLOYS STEEL <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. and 6 ORS.	MS.T KALITA MS B DEVI MR.S SARMA MR.G GOSWAMI	SC, APDCL
27	<a href="#">WP(C)/4592/2018</a>	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- <b>Versus</b> DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)

28	<b>WITH</b> <a href="#">Cont.Cas(C)/359/2018</a>	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR <b>Versus</b> PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
29	<a href="#">WP(C)/8970/2019</a>	HIRON BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI	SC, IRRIGATION
30	<a href="#">WP(C)/6726/2022</a> FIXED	SRI SRI RADHA GOBINDA SEVASHRAM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR P K BASU (R-6 TO 18) MR A BANERJEE (R-6 TO 18)
31	<a href="#">WP(C)/7878/2022</a> FIXED	M/S VIKAS MALKANI <b>Versus</b> THE NORTH EAST FRONTIER RAILWAYS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MRS. R DEVI DY.S.G.I.
32	<a href="#">Arb.P./42/2023</a> FIXED	MANJUNATHA. M, <b>Versus</b> M/S UPASANA ENTERPRISES AND 2 ORS.	MR. P N CHOUDHURY MS. S SHARMA	MR. R SHARMA (R-2,3) MR. P P DUTTA (R-2) MR E AHMED (R-2,3) MS P SARMA (R-2,3) MS. P P DAS (R-2,3) MISS R A CHOUDHURY (R-3)
33	<a href="#">WP(C)/5598/2023</a> FIXED	M/S KALPANA ELECTRICAL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
34	<a href="#">WP(C)/6614/2023</a>	V S SECURITY AND SYSTEMS PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S CHETIA MR. J P MORE	MR B PUSHILAL (r-2,3,4,and 5) MR D CHUTIA (r- 2,3,4,and 5) DY.S.G.I.

#### **ORDERS**

35	<a href="#">I.A.(Civil)/376/2021</a> in <a href="#">WP(C)/6355/2019</a>	OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS. <b>Versus</b> DIBYAJYOTI BORA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MR. U K NAIR MR. K P PATHAK MR. R R Gogoi
	<b>WITH</b> <a href="#">WP(C)/6355/2019</a>	DIBYAJYOTI BORA <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. U K NAIR MS. M D BORAH MR. K P PATHAK MR. R R Gogoi	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA
36	<a href="#">WP(C)/996/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
37	<a href="#">WP(C)/998/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM, Ms. M.M KATAKI (for R/P No. 1-4)
38	<a href="#">WP(C)/1069/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MS. M M KATAKI ( for R/p No. 1 to 4 )
39	<a href="#">WP(C)/1071/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM

#### **HEARING**

40	<a href="#">WP(C)/3109/2023</a> FIXED	SURENDRA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G CHOUDHURY MR. N DUBEY MS P PHUKAN MS. M DAIMARY MS M N KONYAK	MR. T J MAHANTA (r-7) MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) SC, BTC SC, FOREST
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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/543/2024</a> B/O in WP(C)/3044/2023	PRADIP KR. BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. J AHMED MR R A AHMED MR M AHMED	MR. T J MAHANTA MD. S ALOM SC, BTC SC, FOREST
	<b>WITH</b> <a href="#">WP(C)/3044/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
2	<b>WITH</b> <a href="#">WP(C)/3041/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
3	<b>WITH</b> <a href="#">WP(C)/3042/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
<b>ADMISSION</b>				
4	<a href="#">WP(C)/460/2015</a>	KAMAL KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MR.A CHOUDHURY MS.P PATHAK	MS.N MODI(R-1 to 3) MR.S DUTTA(R-1 to 3) MR.C SHARMA(R-1 to 3) MR.SIDHANT DUTTA(R-1 to 3)
5	<b>WITH</b> <a href="#">WP(C)/309/2015</a>	KAMAL KUMAR DAS <b>Versus</b> UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MS.N MODI(R- 1 TO 3) MR.S DUTTA(R- 1 TO 3) MR.C SHARMAR- 1 TO 3 MR.SIDHANT DUTTA(R- 1 TO 3)

6	<a href="#">WP(C)/2319/2017</a>	M/S ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	GA, ASSAM MR.P DASR-5 MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
	<b>WITH</b>			
7	<a href="#">WP(C)/2204/2017</a>	M/S ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR. B P TODI MR. J U AHMED MR. A NATH MR. N J MEDHI MR. ANKIT TODI	GA, ASSAM MR. P DAS(R-5) MR. G DAS(R-5) SC, INDUSTRIES & COMMERCE SC, NEDFI ASSTT.S.G.I.
	<b>WITH</b>			
8	<a href="#">WP(C)/2225/2017</a>	M/S ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	GA, ASSAM MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE SC, NEDFI ASSTT.S.G.I.
	<b>WITH</b>			
9	<a href="#">WP(C)/2299/2017</a>	M/S ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	GA, ASSAM MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
10	<a href="#">WP(C)/8049/2017</a>	JATINDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, WATER RESOURCE
11	<a href="#">WP(C)/1019/2018</a>	AJIT CHANDRA DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. T J MAHANTA MR. M PHUKAN MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA ASSTT.S.G.I. SC, IOCL, MR M K CHOUDHURY
12	<a href="#">WP(C)/828/2019</a>	M/S. GANAPATI ROLLER FLOUR MILLS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b>			
13	<a href="#">WP(C)/4776/2019</a>	RAJSHREE TEA AND INDUSTRIES (P) LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
	<b>WITH</b>			
14	<a href="#">WP(C)/4819/2019</a>	M/S. SITARAM BUDHKARAN CHOUKHANY AND CO. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
15	<a href="#">WP(C)/2482/2019</a>	HAREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
16	<a href="#">WP(C)/2503/2019</a>	UTTAM KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A J GHOSH	SC, FOREST
17	<a href="#">WP(C)/2897/2019</a>	AKLIMA KHATUN <b>Versus</b> INDIAN OIL CORPORATION AND 3 ORS.	MR. S N TAMULI MS. A BEGUM	MR I HAQUE (R4) MS A YESMIN (R4) SC, I O C
18	<a href="#">WP(C)/5127/2019</a>	JATIYA SRAMIK PARISHAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM SC, TRANSPORT



19	<a href="#">WP(C)/7476/2019</a>	NAGEN BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED MS S DAS	SC, PNDR MR A N AHMED
20	<a href="#">WP(C)/8884/2019</a> FIXED	M/S ASOMI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR. A ALI, SC (R-3) SC, A S E C
21	<a href="#">WP(C)/9371/2019</a>	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
22	<a href="#">WP(C)/9443/2019</a>	PREMDHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. B GAYAN MS. R GOGOI MS. D DUTTA	GA, ASSAM MS. B GOGOI (SC, AFDCL,(R-2))
	<b>WITH</b> <a href="#">I.A.(Civil)/881/2020</a> <b>in</b> WP(C)/9443/2019	THE MANAGING DIRECTOR <b>Versus</b> PREMDHAN DAS AND 4 ORS.	MRS. B GOGOI	MR. P J SAIKIA
	<b>WITH</b>			
23	<a href="#">WP(C)/5903/2018</a>	SRI PREMDHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	GA, ASSAM SC, AFDC
24	<a href="#">WP(C)/953/2021</a>	SAHELI DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE	GA, ASSAM SC, EXCISE DEPTT.
25	<a href="#">WP(C)/1469/2021</a>	KALANGPAR MALIBAGAN ANUSUCHITA JATI MATCHYA UNNAYAN SAMITI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
26	<a href="#">WP(C)/2697/2021</a>	JOI AAI PROGRESSIVE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R K BORAH MR B BURAGOHAIN	SC, FOREST
27	<a href="#">WP(C)/3277/2021</a> CAVT. NO.04542/021,	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R-7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
28	<a href="#">WP(C)/3873/2021</a>	M/S WESTERN OUTDOOR STRUCTURE PVT LTD <b>Versus</b> BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR S KHOUND MS. N BORAH
29	<a href="#">WP(C)/3877/2021</a>	M/S VISION ISPAT PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
30	<a href="#">WP(C)/1294/2022</a>	MAUMAN DUTTA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. Y S MANNAN MR T THAKURIA	MR. B SHARMA MR. B SHARMA SC, RAILWAY
31	<a href="#">WP(C)/1409/2022</a>	THE GUWAHATI WHOLESALE CONSUMERS CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR H KALITA	GA, ASSAM
	<b>WITH</b>			
32	<a href="#">WP(C)/1545/2022</a>	ALL ASSAM GAON PANCHAYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR H KALITA	GA, ASSAM

33	<b>WITH</b> <a href="#">WP(C)/1632/2022</a>	THE GUWAHATI WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR T R SEN	GA, ASSAM
34	<b>WITH</b> <a href="#">WP(C)/1671/2022</a>	ALL ASSAM GAON PANCHYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
35	<b>WITH</b> <a href="#">WP(C)/1691/2022</a>	CHHAYGAON PANTAN G.P.S.S. AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
36	<b>WITH</b> <a href="#">WP(C)/1696/2022</a>	CHHAYGAON PANTAN G.P.S.S. LTD. AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
37	<a href="#">WP(C)/1517/2022</a>	M/S JAYANTI CONTRACTORS AND ENGINEERS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	SC, PWD ROAD SC, WPT AND BC
38	<a href="#">WP(C)/2491/2022</a>	R M CARGO AND ANR <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. F AHMED	MR. R K D CHOUDHURY, DY. S.G.I ASSTT.S.G.I.
39	<a href="#">WP(C)/2607/2022</a>	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR K L GUPTA (r-6) MR G KHANDELIA (R7) MR. K DEKA (R7) MS N KALITA (R7) SC, FOREST
40	<a href="#">WP(C)/4051/2022</a>	MANTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, WATER RESOURCE SC, FINANCE
41	<a href="#">WP(C)/5765/2022</a>	MASUD AHMED BORBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B SINHA	SC, WATER RESOURCE
42	<a href="#">WP(C)/7699/2022</a>	M/S PUBERUN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. R DEKA MR. S S GOSWAMI	SC, AGRI. DEPARTMENT
43	<a href="#">WP(C)/6048/2023</a> CAVT. NO.11672/023, WITH LCR 3 FILES	ASSAM CHEMICAL AND PHARMACEUTICAL PVT. LTD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR. A DHAR MD F FARIDI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
<b>ORDERS</b>				
44	<a href="#">Cont.Cas(C)/114/2017</a> FIXED	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. DIBYAJYOTI SAHARIA and ANR.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR R DHAR MR.H BURAGOHAIR(R-2) MS.M BORAH(R-2) MS.R DEKA(R-1) SC, P W D MS.D GOGOI(R-2)
45	<b>WITH</b> <a href="#">Cont.Cas(C)/119/2017</a>	M/S HILLS TRADE AGENCIES <b>Versus</b> MR. AJIT KAKATI and 2 ORS.	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR. T C CHUTIA MR R DHAR MR.M MAHANTA(R-1) MR.H BURAGOHAIR(R-2) MS.M BORAH(R-2) MR D K ROY MS. I KAKATI SC, P W D MS.D GOGOI(R-2)
46	<a href="#">Cont.Cas(C)/199/2021</a> FIXED	BUDHESWAR DAS <b>Versus</b> RAKESH KUMAR AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. P N GOSWAMI MR. P N GOSWAMI

47	<a href="#">Cont.Cas(C)/379/2021</a> FIXED	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD <b>Versus</b> ANURADHA ADHIKARI SARMA and ANR.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
48	<a href="#">Cont.Cas(C)/682/2022</a>	HILAL UDDIN AND ANR <b>Versus</b> PARAG MUNOT	MS. R CHOUDHURY MR N RAHMAN	MR. S SARMA
49	<a href="#">Cont.Cas(C)/771/2022</a>	BAKUL CHANDRA BRAHMA <b>Versus</b> ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA(r-1) MS. R B BORA(r-1,2) MR. S BORA(r-1,2) MR. R K MUSHAHARY (R-2)
50	<a href="#">WP(C)/2076/2022</a>	MD. SALEH AHMED MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
51	<a href="#">Cont.Cas(C)(Suo Moto)/1/2023</a>	XXXX <b>Versus</b> IN RE- MS. KAVYASHREE MAHANATA	MR H K DAS	MR D KALITA MR. D NATH
52	<b>WITH</b> <a href="#">WP(C)/3775/2022</a> CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR
53	<b>WITH</b> <a href="#">WP(C)/3826/2022</a> CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
54	<b>WITH</b> <a href="#">WP(C)/3975/2022</a> CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY ( R- 8 ) MR J I BARBHUIYA ( R-8 ) GA, ASSAM MR. S KATAKI (r-7) MR D DAS ( R-7 ) MR. J I BORBHUIYA MR S KHOUND ( R-7 ) MR S KHOUND ( R-7 ) MR. L MOHAN ( R- 8 ) MR D J MEDHI ( R-7 ) MR D J MEDHI ( R-7 ) MS F BEGUM ( R- 8 ) MS. R DUTTA (r-7) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1850/2022</a> in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD. <b>Versus</b> M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
55	<b>WITH</b> <a href="#">WP(C)/4208/2022</a> CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR

56	<b>WITH</b> <a href="#">WP(C)/4463/2022</a> CAVT. NO. 07182/022,	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2058/2022</a> in <a href="#">WP(C)/4463/2022</a>	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. <b>Versus</b> NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
57	<b>WITH</b> <a href="#">WP(C)/1478/2023</a> CAVT. NO. 02072/023,	NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR
58	<a href="#">Cont.Cas(C)/42/2023</a>	OMAR ALI SHEIKH <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	MR. B CHOUDHURY MR P NAYAK MS. S CHUTIA MS P DAS MR A CHALIHA MS. PADMINI BARUA
59	<a href="#">Cont.Cas(C)/59/2023</a>	BILASIPARA SUB-DIVISION TOURIST TAXI ASSOCIATION <b>Versus</b> MONALISA DAS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH	MR. A K SARMA MR H J TAMULI MR D KALITA
60	<a href="#">Cont.Cas(C)/85/2023</a>	KULAI DAS <b>Versus</b> MRS. KABERI SHARMA AND ANR	MR H K MAHANTA	MR S BORTHAKUR (R2) MR M CHETIA (R1) MR. R TALUKDAR (R1) MR P H KONWAR (R2)
61	<a href="#">Cont.Cas(C)/307/2023</a> FIXED	RAJIB SARKAR <b>Versus</b> SANJIV SHYAM AND 2 ORS	MR. M DUTTA MS S DEV MS N RAI	
62	<a href="#">Cont.Cas(C)/344/2023</a>	BISHURAM CHAUHAN <b>Versus</b> CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	
63	<a href="#">Cont.Cas(C)/402/2023</a>	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS <b>Versus</b> RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)
64	<a href="#">Cont.Cas(C)/416/2023</a>	M/S BN INFRAPROJECTS LLP <b>Versus</b> JITENDER SINGH PRASAD AND ANR.	MR. M BISWAS S K DAS	
65	<a href="#">Cont.Cas(C)(Suo Moto)/2/2024</a>	XXXX <b>Versus</b> IN RE- ROHINI KUMAR DAS	MR. T J MAHANTA (SC, GHC)	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024

10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**  
**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
L. JAMIR AND HONOURABLE MRS. JUSTICE M. NANDI]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./6/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	
<b>ORDERS</b>				
2	<a href="#">I.A.(CrI.)/507/2022</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-4, FIXED in CrI.A./217/2022 <b>WITH</b> <a href="#">CrI.A./217/2022</a>	NASIRUDDIN SEIKH @ NASER <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
3	<b>WITH</b> <a href="#">CrI.A./173/2022</a>	NASIRUDDIN SEIKH @ NASER <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
3	<b>WITH</b> <a href="#">I.A.(CrI.)/416/2022</a> in CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
4	<a href="#">CRL.A(J)/133/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/1135/2023</a> in CRL.A(J)/133/2023	BISWAJIT BAKTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
4	<b>WITH</b> <a href="#">I.A.(CrI.)/1135/2023</a> in CRL.A(J)/133/2023	BISWAJIT BAKTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
5	<a href="#">CrI.A./272/2023</a> 1 Y 1 M 9 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	NIRANJAN MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL	MR S SARMAH (R-2) MS. RUKMINI BARUA (R-2) MS. PADMINI BARUA (R-2) PP, ASSAM

6	<a href="#">Crl.A./287/2023</a> 1 Y 8 M 22 D.:WITH OFFICE NOTE, LCR 5 FILES, FIXED	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. P K MUNIR MS. P BORAH	MR. N J GOGOI(R-2) M.A. BEGUM (R-2) MS. S DEB(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/678/2023</a> <b>in</b> Crl.A./287/2023	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI <b>Versus</b> THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM
7	<a href="#">I.A.(Crl.)/1126/2023</a> WITH OFFICE NOTE, LCR 6 FILES, FIXED <b>in</b> CRL.A(J)/132/2023	MEGHRAM NAIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/132/2023</a>	MEGHRAM NAIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
8	<a href="#">I.A.(Civil)/3316/2023</a> <b>in</b> Mat.App./13088/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. N CHOUDHURY	MS. S CHAKRAVARTY MRS. P. SARMA T RAMCHIARY
	<b>WITH</b> <a href="#">Mat.App./13088/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN	
<b>HEARING</b>				
9	<a href="#">Crl.A./188/2019</a> WITH LCR 5 FILES, P.B.-2	AMZAD ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D BORA	MD. A. RASHID MR. M HUSSAIN PP, ASSAM
10	<a href="#">Crl.A./189/2019</a> WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	MOHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM	MR G KAKOTI (R4 & R6) MR. P THAKURIA (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM
11	<a href="#">Crl.A./201/2019</a> WITH LCR 4 FILES, P.B.-3	ABDUL RAFIK @ ABDUL RAFIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR M AHMED MR. A HUSSAIN MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2592/2019</a> FIXED	SANTOSH KVK YADAV <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B P BORAH MR. B P BORAH MR P J DUTTA	GA, ASSAM MR. R CHETRI MR. N BARMAN SC, GHC
2	<a href="#">WP(C)/185/2024</a> FIXED	RIMI PAUL NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR. RASHIDUL ISLAM	GA, ASSAM SC, AG SC, FINANCE SC, GHC
<b>ORDERS</b>				
3	<a href="#">WP(C)/7112/2023</a>	JAYANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/447/2024</a> FIXED	NEPAL CHANDRA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
2	<a href="#">WP(C)/1123/2024</a>	DURLOVE GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST SC, FINANCE
3	<a href="#">WP(C)/1201/2024</a>	SMTI. RIJU MONI SAIKIA DAS <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
4	<a href="#">WP(C)/1204/2024</a>	MINATI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
5	<a href="#">WP(C)/1207/2024</a>	MUMTAZ BEGUM @ BEWA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, AG SC, WATER RESOURCE
6	<a href="#">WP(C)/1209/2024</a>	TRAILOKYA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
7	<a href="#">WP(C)/1214/2024</a>	MAMTA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
8	<a href="#">WP(C)/1220/2024</a>	TARA BASUMATARY AND 201 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
9	<a href="#">WP(C)/1222/2024</a>	MINU BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	DY.S.G.I.

10	<a href="#">WP(C)/1224/2024</a>	FIROZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, AG
11	<a href="#">WP(C)/1228/2024</a>	SWAPAN KUMAR BHOWMICK <b>Versus</b> THE STATE OF ASSAM AND 10 ORS B	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, BTC
12	<a href="#">WP(C)/1236/2024</a>	ELOWARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
13	<a href="#">WP(C)/1241/2024</a>	DHURBAJIT CHOUDHURY <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. S K TALUKDAR MR. M I HUSSAIN	SC, DIB. UNIVERSITY
14	<a href="#">WP(C)/1244/2024</a>	BALAMONI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
15	<a href="#">WP(C)/1255/2024</a>	DHRUBA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
16	<a href="#">WP(C)/1258/2024</a>	BABUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S ISLAM MR A HAWARI	SC, SEC. EDU. SC, BTC
17	<a href="#">WP(C)/1269/2024</a>	MD. YASIN ALI <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
18	<a href="#">WP(C)/1276/2024</a>	SHILPI DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, BTC SC, FINANCE
19	<a href="#">WP(C)/1282/2024</a>	FIRUZA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
20	<a href="#">WP(C)/1316/2024</a>	RAM NAYAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	SC, FOREST
21	<a href="#">WP(C)/1318/2024</a>	DURLAV NARAYAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM
22	<a href="#">WP(C)/1324/2024</a>	MS. PADUMI BALA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR J C BORAH	DY.S.G.I.
23	<a href="#">WP(C)/1329/2024</a>	JAYSHAB HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A B T HAQUE	GA, ASSAM SC, REVENUE

**ADMISSION**

24	<a href="#">WP(C)/891/2019</a> FIXED	KANGUJAM PRIYOKUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, FINANCE DEPTT. SC, BODOLAND UNIVERSITY
25	<a href="#">WP(C)/6622/2019</a> FIXED	SAM SUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H TALUKDAR MS. D DAS MS. M DEKA	MR. C BARUAH (SC, AG, (R-6)) MR. S S ROY (GA, ASSAM,(R-3)) MR. R K TALUKDAR (R-6) MR. P NAYAK (SC, FINANCE DEPTT. (R-2)) MS. D NEOG (SC, CO- OPERATION DEPTT.,(R-1,4 & 5))
26	<a href="#">WP(C)/2829/2022</a> FIXED	ASHIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)
27	<a href="#">WP(C)/5699/2022</a> FIXED	MANIKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
28	<a href="#">WP(C)/6439/2022</a> FIXED	BANI PATHAK <b>Versus</b> THE TEZPUR UNIVERSITY AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. S K MEDHI MR. S S ROY (R-1) MR. S S ROY (R-1) MR. R K TALUKDAR (r-4) DY.S.G.I.
29	<a href="#">WP(C)/7806/2022</a> FIXED	ABDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
30	<a href="#">WP(C)/8110/2022</a> B/O	GITANJALI MECH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	MR B D DAS MRS R DEKA B B HUSSAIN SC, EDU
31	<a href="#">WP(C)/561/2023</a> FIXED	SHIBANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
32	<a href="#">WP(C)/1119/2023</a> FIXED	BHARAT CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
33	<a href="#">WP(C)/1350/2023</a> FIXED	DHRUBAJYOTI DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
34	<a href="#">WP(C)/1440/2023</a> FIXED	JOGEN CHANDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S K SARKAR MS J BORUAH MRS V L BHATTACHARJEE MRS P BORAH	GA, ASSAM
35	<a href="#">WP(C)/1462/2023</a> FIXED	MADHU DEKA AND 7 ORS <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM, AGRICULTURE DEPARTMENT AND 2 ORS	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	SC, AGRI. DEPARTMENT SC, FINANCE
36	<a href="#">WP(C)/1895/2023</a> FIXED	SRIBAS GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, FINANCE DEPTT. SC, PWD
37	<b>WITH</b> <a href="#">WP(C)/409/2024</a>	SRIBAS GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	SC, PWD ROAD SC, FINANCE
38	<a href="#">WP(C)/1901/2023</a> FIXED	PHUKAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR A SARANIA	GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE

39	<a href="#">WP(C)/2065/2023</a> FIXED	BIREN BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	SC, PWD ROAD MR. S K MEDHI, ACCOUNTANT GENERAL (A&E) MD. A HASSAN, ACCOUNTANT GENERAL (A & E ), ASSAM DY.S.G.I. SC, FINANCE
40	<a href="#">WP(C)/3494/2023</a> FIXED	RIMPEE BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, HEALTH
41	<a href="#">WP(C)/3508/2023</a> FIXED	SANI RAM BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
42	<a href="#">WP(C)/3511/2023</a>	MADAN CH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
43	<a href="#">WP(C)/3512/2023</a>	KALI CHARAN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
44	<a href="#">WP(C)/3524/2023</a>	NAREN CH. BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
45	<a href="#">WP(C)/3526/2023</a>	UDHAB CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
46	<a href="#">WP(C)/6062/2023</a>	SONALI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
	<b>WITH</b>			
47	<a href="#">WP(C)/6097/2023</a>	RAJESWARI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
	<b>WITH</b>			
48	<a href="#">WP(C)/6124/2023</a>	CHAINAIBA DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
49	<a href="#">WP(C)/3924/2023</a> FIXED	THE KHADI BOARD RETIRED EMPLOYEES ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPPTT. ( R- 1 & 3)- MR. P K MUNIR, SC, KHADI & VILLAGE INDUSTRIES BOARD, (R-4 & 5) SC, FINANCE
50	<a href="#">WP(C)/3951/2023</a> FIXED	PRADIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/3796/2023</a> in WP(C)/3951/2023	PRADIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE

51	<a href="#">WP(C)/4028/2023</a> FIXED	MONTU BARUAH @ MONTOO BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
52	<a href="#">WP(C)/5470/2023</a>	DEVID KR GOGOI @ DAVID GOGOI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	<a href="#">WP(C)/4706/2023</a> FIXED	SOKILA BEWA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
54	<a href="#">WP(C)/4974/2023</a> FIXED	RUPALI THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG MR. S K MEDHI SC, A.H and V. DEPT. SC, N C HILLS SC, FINANCE
	<b>WITH</b>			
55	<a href="#">WP(C)/4703/2023</a>	NAJMA BEGUM CHOUDHURY @ NAZMA BEGUM CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, AG SC, A.H and V. DEPT. SC, N C HILLS SC, FINANCE
56	<a href="#">WP(C)/5265/2023</a> FIXED	SUMITRA CHOREI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU SC, FINANCE DEPTT.
57	<a href="#">WP(C)/5839/2023</a> FIXED	APOORV ADITYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MRS. R DEVI DY.S.G.I.
58	<a href="#">WP(C)/6976/2023</a> FIXED	MD INTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
59	<a href="#">WP(C)/7594/2023</a> FIXED	SURIYA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
		<b>HEARING</b>		
60	<a href="#">WP(C)/6534/2015</a> FIXED	JOGESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.V RAJKHOWA MR.S BORTHAKUR	GA, ASSAM
	<b>WITH</b>			
61	<a href="#">WP(C)/2513/2017</a>	DULU AHMED <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.P K KALITA MR.P K KALITA MR R CHAKRAVORTY MR.N DAS MR N Z CHOUDHURY	GA, ASSAM
	<b>WITH</b>			
62	<a href="#">WP(C)/3267/2017</a>	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S MITRA MR.A MITRA	GA, ASSAM
	<b>WITH</b>			
63	<a href="#">WP(C)/5733/2017</a>	RANA SAIDUR ZAMAN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM
	<b>WITH</b>			
64	<a href="#">WP(C)/4173/2020</a>	RANA SAIDUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM
	<b>WITH</b>			
65	<a href="#">WP(C)/4962/2021</a>	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
	<b>WITH</b>			
66	<a href="#">WP(C)/807/2022</a>	ACHYUT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A SARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">Crl.Pet./1152/2023</a> (AT 10:15 AM)	MD. JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
<b><u>MOTION (BA)</u></b>			
2 <a href="#">Bail Appln./646/2024</a>	ABU TAHER <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
3 <a href="#">Bail Appln./648/2024</a> B/O	MD. MAFIDUL ISLAM @ MOFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
4 <a href="#">Bail Appln./650/2024</a>	MD. NUR AHMED BORBHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
5 <a href="#">Bail Appln./654/2024</a>	MD. HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
6 <a href="#">Bail Appln./659/2024</a>	BULBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
<b><u>MOTION</u></b>			
7 <a href="#">W.P.(Crl.)/5/2024</a>	FIVE D ENTERPRISES AND ANR <b>Versus</b> BAJAJ FINANCE LIMITED AND 2 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	GA, ASSAM
8 <a href="#">Crl.Rev.P./73/2024</a>	NABA KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	K U AHMED	
9 <a href="#">Crl.Rev.P./79/2024</a>	KERAMAT ALI @ BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOQUE MR. S RANA MD A ALI	
10 <a href="#">AB/569/2024</a>	RAJIV GUPTA <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
11 <a href="#">AB/571/2024</a>	HIMANGSHU BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. M SMITH MS A BEGUM	PP, ASSAM

12	<a href="#">AB/573/2024</a>	JOHN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U B SARMA MR. S BORAH	PP, ASSAM
13	<a href="#">AB/577/2024</a>	MOSHAROF ALI @ MUZAROF AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b>ADMISSION</b>				
14	<a href="#">Crl.Pet./324/2021</a> PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED	KAKOLI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	H Z SINGHA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	MR A A DEWAN (R-2) PP, ASSAM
15	<a href="#">Crl.Pet./363/2022</a> FIXED	NURUL AMIN (BUBUL ALI) AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD M S ALI	MR. I C DEKA (r-2 to 5)) PP, ASSAM
16	<a href="#">Crl.Pet./552/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
17	<a href="#">CRL.A(J)/105/2023</a>	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/885/2023</a> <b>in</b> CRL.A(J)/105/2023	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MS M DAS	PP, ASSAM
18	<a href="#">Crl.Pet./557/2023</a> WITH LCR 1 FILE(SCANNED COPY)	PRANAB ACHARJEE AND 2 ORS <b>Versus</b> JURI BAISHYA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. S SAIKIA
19	<a href="#">Crl.Pet./1378/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAMJI CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA	MR. S BORA (r-2) MS J RAJKUMARI (r-2) PP, ASSAM
20	<a href="#">Crl.Pet./108/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SANJAY KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR D GOGOI, SC, FOREST, DEPTT. PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	<a href="#">Bail Appln./4603/2023</a> FIXED	MD SADDAM <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
22	<a href="#">Bail Appln./4625/2023</a> FIXED	ENNUS ALI @ INNUS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
23	<a href="#">Bail Appln./4650/2023</a> FIXED	FIROZ AHMED <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
24	<a href="#">Bail Appln./153/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NASIRUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A A R KARIM MR. A DEB MR M HOQUE MR. J HUSSAIN MR. M ISLAM MR. H A HUSSAIN	PP, ASSAM
25	<a href="#">Bail Appln./383/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ANITA PAL <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
26	<a href="#">Bail Appln./396/2024</a> FIXED	HRISHIKESH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MS T RAMCHIARY MR. R BORO	PP, ASSAM
27	<a href="#">Bail Appln./446/2024</a> WITH OFFICE NOTE, FIXED	SHIVAM SARKAR <b>Versus</b> THE STATE OF ASSAM ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM



28	<a href="#">Bail Appln./450/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PABITRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	RIYAZ KHAN MR S RAHMAN	PP, ASSAM
29	<a href="#">Bail Appln./472/2024</a> WITH OFFICE NOTE, FIXED	SHOMZAN KHATUN @ MUNNI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	MR. K R PATGIRI (R-2) MS CHITRALEKHA DAS (R-2) MS K BARMAN (R-2) MS. D. DEVI (R-2) PP, ASSAM
30	<a href="#">Bail Appln./533/2024</a> WITH OFFICE NOTE, FIXED	OINAM LAKHIKANTA SINGH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MR. K SINGHA MS S BEGUM MS N SULTANA	SC, NCB
31	<a href="#">Bail Appln./589/2024</a> FIXED	SHRI LAKSHYA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS N MAHANTA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	<a href="#">AB/2273/2023</a> FIXED	KADAM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR K ISLAM MR A ALIM SK	PP, ASSAM
33	<a href="#">AB/2638/2023</a> FIXED	MOHENDRA NATH BORAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	MR G KAKOTI MR. P THAKURIA PP, ASSAM
34	<a href="#">AB/3567/2023</a> FIXED	JUWAYER HASSAN KHAN @ MD. JUYER HASSAN KHAN <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
35	<a href="#">AB/3579/2023</a> FIXED	ABDUT TAHIR LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	MR. A K TALUKDAR MR S ISLAM PP, ASSAM
36	<a href="#">AB/3960/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MIZARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS. L WANGSA	PP, ASSAM
37	<a href="#">AB/4046/2023</a> FIXED	RAJESH NATH <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
38	<a href="#">AB/4231/2023</a> FIXED	BOSIR UDDIN SK@ BASIR UDDIN SK <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
39	<a href="#">AB/4295/2023</a> FIXED	FOJIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
40	<a href="#">AB/305/2024</a> FIXED	SUNIL UPADHAYA <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
41	<a href="#">AB/359/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	MD. MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	<a href="#">AB/447/2024</a> FIXED	ARABINDA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
43	<a href="#">AB/459/2024</a> FIXED	MD. FAZLUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM

**ORDERS**

44	<a href="#">Crl.A./175/2017</a> WITH LCR 2 FILES	MOHAMMAD RAFI <b>Versus</b> MD SHAHID AHMED and ANR	MR.B K KAR MR.R BORAH MS.D KALITA MR. K P PATHAK(AMICUS CURIAE) MRS.J CHAKRABORTY	
45	<a href="#">Crl.A./94/2022</a> WITH LCR 3 FILES	BITOPAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M C KALITA MR. B K DAS MR. M ALI	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
46	<a href="#">Crl.A./192/2023</a> WITH LCR 4 FILES	NIJUT BORMOHOLIA <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/456/2023</a> <b>in</b> Crl.A./192/2023	NIJUT BORMOHOLIA <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
47	<a href="#">Crl.A./320/2023</a> WITH OFFICE NOTE, CLR 4 FILES, FIXED	RATUL KALITA @ DOTUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MR. S DIHINGIA MR H BARUAH MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/784/2023</a> <b>in</b> Crl.A./320/2023	RATUL KALITA @ DOTUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
	<b>WITH</b>			
48	<a href="#">Crl.A./311/2023</a>	RUBUL DAS @ BIHARI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM
49	<a href="#">Crl.A./461/2023</a> WITH OFFICE NOTE, LCR 6 FILES, FIXED	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1215/2023</a> <b>in</b> Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
50	<a href="#">I.A.(Crl.)/827/2023</a> WITH LCR 4 FILES, FIXED <b>in</b> Crl.Rev.P./8220/2023	HEMEN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./8220/2023</a> (Filing Number)	HEMEN NATH <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. K BORUAH	
51	<a href="#">Crl.Pet./14/2024</a> FIXED	SAIFUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024

7)	MR D K MISHRA	28-02-2024	To	07-03-2024
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15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6939/2023</a> B/O	BIRAN CHANDRA BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D K ROY MR. J BATHARISA	GA, ASSAM SC, REVENUE
2	<a href="#">Arb.P./8/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
3	<a href="#">Arb.P./9/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
4	<a href="#">Arb.P./10/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
5	<a href="#">Cont.Cas(C)/123/2024</a>	SUBAL RAY@ SUBAL CH. RAY <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR		
6	<a href="#">Cont.Cas(C)/124/2024</a>	SUFIA KHATUN @ SUFIA BEGUM <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
7	<a href="#">WP(C)/189/2024</a> FIXED	MANTU BURAGOHAİN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
8	<b>WITH</b> <a href="#">WP(C)/7544/2023</a>	BULON GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. R DE (r-6) MR P NEOG (r-6) MS. D PATHAK (r-6)
9	<a href="#">WP(C)/488/2024</a> FIXED	M/S DHOLA INFRA PROJECTS LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H K SARMA MS K SARMA	SC, GST SC, FINANCE
10	<a href="#">WP(C)/604/2024</a> FIXED	JAGDISH SAHU AND ANR <b>Versus</b> THE STATE OF WEST BENGAL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM
11	<a href="#">WP(C)/965/2024</a> FIXED	ANWARUL HAQUE LASKAR AND 136 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	DY.S.G.I.

12	<a href="#">WP(C)/1111/2024</a> FIXED	MAKTAB HUSSAIN CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	DY.S.G.I.
13	<a href="#">WP(C)/1175/2024</a>	HALAKURA POPULAR SENIOR SECONDARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DAS	GA, ASSAM SC, EXCISE DEPTT.
14	<a href="#">WP(C)/1227/2024</a> FIXED	SHRI RAJESH MITTAL <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I. SC, SGST
15	<a href="#">WP(C)/1229/2024</a> FIXED	SUBRATA BORAH <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
16	<a href="#">WP(C)/1278/2024</a>	CITY MONTESSORI HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI	GA, ASSAM
17	<a href="#">WP(C)/1293/2024</a>	LAKHIMPUR DISTRICT SECTION DIVISIONAL N F RAILWAY FREIGHT TRUCK UNION HARMOTI JUNCTION <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR D SAIKIA MR. B K DAS MR. D BANIA	GA, ASSAM DY.S.G.I.
18	<a href="#">WP(C)/1296/2024</a>	GANESH DEBNATH <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD AND 2 ORS	MR. K D SARMA MS L HMAR MR A BASUMATARY	
19	<a href="#">WP(C)/1299/2024</a>	SAKIR AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM
20	<a href="#">WP(C)/1306/2024</a>	RANGLAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC
21	<a href="#">WP(C)/1312/2024</a>	DHANBANDHA WEEKLY MARKET <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/1315/2024</a>	SHREE SHYAM STEEL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR. P K SARAF	SC, GST DY.S.G.I.
23	<a href="#">WP(C)/1330/2024</a>	NAZMUL KHAN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM SC, GMC SC, AGRI. DEPARTMENT
<b>ADMISSION</b>				
24	<a href="#">WP(C)/1055/2022</a> FIXED	SMTI. ARATI BHAR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
25	<a href="#">WP(C)/2531/2022</a>	MONIR UDDIN AHMED AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR R ISLAM	SC, CO OP GA, ASSAM MR. K R PATGIRI (R-7) MR. A K AZAD (R-8,9) MR S A SIKDER (R-8,9) MS. U HAZARIKA (R-7) MR. B AHMED (R-8,9)
26	<a href="#">WP(C)/3339/2022</a>	RUPALI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	S I AKAND	GA, ASSAM SC, REVENUE
27	<a href="#">WP(C)/3370/2022</a>	MANORANJAN BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS A DEVI MR. H BURAGOHAIN MS. M BURAGOHAIN	SC, PWD

28	<a href="#">WP(C)/4075/2022</a>	DR. DIBYA JYOTI KONGER <b>Versus</b> EMPLOYEE STATE INSURANCE (ECI) CORPORATION AND ANR	MR. S CHETIA MR. J P MORE	SC, ESIC
29	<a href="#">WP(C)/4921/2022</a> FIXED	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
30	<a href="#">WP(C)/4596/2022</a>	CHETAN PASARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
31	<a href="#">WP(C)/4597/2022</a>	PRADIP TIBREWAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/5055/2022</a>	GAUHATI UNIVERSITY, <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR. S D ROY (R.No. 4) MS P AGARWAL (r-4)
33	<a href="#">WP(C)/7376/2022</a> FIXED	M/S JAMES WARREN TEA LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/8454/2022</a> FIXED	SATYABRATA DEY AND 37 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
	<b>WITH</b>			
35	<a href="#">WP(C)/2895/2020</a>	SUSAR KANTI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR B CHANDA (R. Nos. 6, 7, 8, 9, 11, 13 & 15)
	<b>WITH</b>			
36	<a href="#">WP(C)/3213/2020</a>	PANCHAM DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM
	<b>WITH</b>			
37	<a href="#">WP(C)/1064/2021</a>	HARIPADA SAHA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM
38	<a href="#">WP(C)/960/2023</a> FIXED	M/S SURESH KUMAR RAI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-4) MRS P HAZARIKA (R-4) MR. K K PARASAR DY.S.G.I.
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/622/2023</a> in WP(C)/960/2023	M/S SURESH KUMAR RAI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. K K PARASAR
39	<a href="#">WP(C)/2404/2023</a> FIXED	TOWAJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MD. I H KHAN MR K ISLAM	GA, ASSAM MS G HAZARIKA (R-2) MR. S BARUAH R-1, R-3, R- 4, R-5 & R-6) DY.S.G.I. MR. R.K.D. CHOUDHURY (R-7) SC, REVENUE & DM DEPARTMENT
40	<a href="#">WP(C)/2577/2023</a> FIXED	AINUL HOQUE AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM

41	<a href="#">WP(C)/4107/2023</a> FIXED	SHIW NATH SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MS. M BARMAN MR N ANIX SINGH (R-5) MR. S S ROY MR M SAHEWALLA MR M SAHEWALLA MR H K SARMA (R-5)
42	<a href="#">WP(C)/7143/2023</a> FIXED	BIKROM SINGHA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
43	<a href="#">WP(C)/7151/2023</a> FIXED	M/S TRADECOM AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	SC, GST MR. B CHOUDHURY DY.S.G.I.
44	<a href="#">WP(C)/7610/2023</a> FIXED	DIJEN BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K DEKA MS. P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
45	<a href="#">WP(C)/308/2024</a> FIXED	DIBYA JYOTI DEKA <b>Versus</b> CENTRAL BANK OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	SC, CENTRAL BANK OF INDIA
46	<a href="#">WP(C)/397/2024</a> FIXED	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
47	<a href="#">WP(C)/532/2024</a> FIXED	MD. FARUQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
48	<a href="#">WP(C)/548/2024</a> FIXED	MOKBUL HOSSAIN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. S R BARBHUIYA	SC, CO OP
49	<a href="#">WP(C)/596/2024</a> FIXED	ALPANA PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A TEWARI MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MS. M. BARMAN (GA, ASSAM) MR B GOGOI (SC, PWD)

**ORDERS**

50	<a href="#">Cont.Cas(C)/330/2023</a> FIXED, WITH WP(C)/6884/2017 (D/O)	MANUJ PAIT AND 63 ORS. <b>Versus</b> PANKAJ YADAV AND 6 ORS.	MR J C GAUR MR D SAIKIA	MR. D SAIKIA (r-4) MR. R BORPUJARI (r-4) MS. M DEVI (r-6) MR H GUPTA MR. A DEY (r-6) MR. A DAS (r-6) MR B DEURI (R5) MS. N BORDOLOI (r-4)
51	<b>WITH</b> <a href="#">Review.Pet./12/2024</a>	UNION OF INDIA AND ANR <b>Versus</b> MANUJ PAIT AND 151 Ors	MR H GUPTA	
52	<a href="#">WP(C)/5560/2023</a>	NABA KISHOR DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	GA, ASSAM MR P NAYAK (R-1) SC, HOUSING AND URBAN AFFAIRS
53	<a href="#">WP(C)/6740/2023</a> FIXED	AXIS BANK LTD <b>Versus</b> ENFORCEMENT DIRECTORATE AND 5 ORS	MR. P DAS	SC, ED
54	<a href="#">WP(C)/7423/2023</a> CAVT. NO.13892023,117800012482/023, FIXED, WITH CAVT. NO. 1389/2023, CAVT. NO. 1248/2023	ABDUR RAHMAN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
55	<a href="#">WP(C)/499/2024</a> FIXED	LILIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">CRP/30/2024</a>	MD. HUSSAN ALI @ HASAN ALI AND ANR <b>Versus</b> ON THE DEATH OF MD. HAMIR ALI HIS LEGAL HEIRS, TOMJIDA BEWA AND 6 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	
2 <a href="#">CRP(IO)/94/2024</a> B/O	ABDUL SUKKUR CHOUDHURY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, APDCL
3 <a href="#">CRP(IO)/95/2024</a> B/O	ABDUL SUKKUR CHOUDHURY <b>Versus</b> ASSAM POWER DISTRIBUTION AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	SC, APDCL
4 <a href="#">CRP(IO)/96/2024</a>	JAGADISH RABHA AND 3 ORS. <b>Versus</b> CHINTA BALA RABHA AND 3 ORS.	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	
<b>ADMISSION</b>			
5 <a href="#">CRP/75/2015</a> CAVT. NO.& 210//15 B/O	THE STATE OF ASSAM and 3 ORS <b>Versus</b> M/S J.D. PHARMACEUTICALS and 3 ORS	MR.B GOGOI SC, HEALTH	MR.S P ROY MR.K K DEY(R-4) MR.K RAJBONGSHI MRV K BAROOAH(R-4) FOR CAVEATOR
6 <a href="#">CRP/44/2022</a> FIXED	ON THE DEATH OF MOJUDDIN SK @ MAOREA HIS LEGAL HEIRS AND ORS <b>Versus</b> ON THE DEATH OF SONADDI SK HIS LEGAL HEIRS AND ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR. K K DEY MR V K BAROOAH
7 <a href="#">CRP/129/2022</a> FIXED	BISHA BARMAN AND 3 ORS <b>Versus</b> SYEDUR ZAMAN AND 7 ORS	MR. SURAJIT DAS MR. P P DAS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
8 <a href="#">CRP(IO)/30/2023</a>	MD JAHUR UDDIN MAZARBHUIYA AND ANR <b>Versus</b> NASIR UDDIN MAZARBHUIYA AND 9 ORS	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 10)
9 <a href="#">CRP(IO)/50/2023</a> FIXED	PRADIP KUMAR BARUAH AND 2 ORS. <b>Versus</b> KUMUD NATH	MR A CHOWDHURY MR. N J KHATANIAR H SAHARIA	MR A K RAI MRS K AGARWAL

10	<b>WITH</b> <a href="#">CRP(IO)/54/2023</a>	PRADIP KUMAR BARUAH AND 3 ORS <b>Versus</b> KUMUD NATH AND 4 ORS	MR A CHOWDHURY MR. N J KHATANIAR H SAHARIA	MR A K RAI (R1) MR A K RAI (R1) MR B YADAV MRS K AGARWAL (R1)
11	<a href="#">CRP(IO)/73/2023</a> FIXED	MD. KARIM ALI <b>Versus</b> MD. SAMIR ALI AND 11 ORS.	MR. S NATH MS F AHMED MR. T ISLAM MS K DAS	
12	<a href="#">CRP(IO)/101/2023</a>	TAREK AKHTAR ANSARI <b>Versus</b> MUSFIA KHATUN	MD. I HUSSAIN MD A RAHMAN	
13	<a href="#">CRP(IO)/119/2023</a> FIXED	CHANDRA PRAKASH BAGARIA <b>Versus</b> ALOK BAGARIA AND 5 ORS	MR. S BANIK MR. B DUTTA MR. D. BORAH	MR. SAILENDRA DEKA (r-1,2,3,4,5 and 6) MR. SAILENDRA DEKA (r-1,2,3,4,5 and 6) MR JITENDRA DAS (r-1,2,3,4 ,5 and 6)
14	<a href="#">MFA/17/2024</a>	ANUMONI DAS AND 3 ORS. <b>Versus</b> THE UNION OF INDIA	MS J KALITA	DY.S.G.I.
15	<a href="#">FAO/19/2024</a>	CHAPALA CHOUDHURY AND 4 ORS <b>Versus</b> NIHAR KANTI CHOUDHURY	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
16	<a href="#">RSA/217/2023</a>	SAHJAHAN ALI <b>Versus</b> KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/3777/2023</a> in RSA/217/2023	SAHJAHAN ALI <b>Versus</b> KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
17	<a href="#">RSA/41/2024</a> B/O	LEGAL HEIRS OF DECEASED KUNDANMAL BAID, SMTI. ASHA DEVI AND ORS <b>Versus</b> THE COLLECTOR CUM DC DHUBRI AND ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	GA, ASSAM
<b><u>ORDERS</u></b>				
18	<a href="#">RSA/57/2005</a>	SUBHASH CHANDRA NATH <b>Versus</b> ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI	MR.P ROY(R-2) MS.G DEKA MR. I ALAM (R-1 TO 5) MS.J DEKA(R-2) MR. T SK(R-1 TO 5) MR. T SK(R-1 TO 5) MS.P CHAKRABORTY MS.S TAMULI
19	<a href="#">RSA/135/2006</a> WITH LCR	MAYA RANI DUTTA AND OORS <b>Versus</b> ATAUR RAHMAN AND ORS	MR.B C DAS MR.R C PAUL MR.S ROY	MR.C R DE MS.D J BORAH MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MR.A VERMA
20	<a href="#">RSA/152/2007</a> WITH LCR	NALINI KR. DAS <b>Versus</b> BENUBALA DAS and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.P GOSWAMI	MISS.B SARKAR MR.P SEN
21	<a href="#">RSA/172/2010</a> WITH LCR	SUKHENDRA KISHORE KAR and ANR <b>Versus</b> SUBHAS CHANDRA BISWAS and 3 ORS	MR.B K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI	

22 <a href="#">Intest.Cas./1/2011</a> WITH LCR	LAXMI NARAYAN AGARWALA and ANR, <b>Versus</b> BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MR.S S SHARMA MR. D MOZUMDER MRG JALAN MS.F KHAN MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
<b>WITH</b> <a href="#">MC/217/2011</a> in Intest.Cas./1/2011	LAXMI NARAYAN AGARWALA and ANR, <b>Versus</b> BRIJ KISHORE GUPTA,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	
<b>WITH</b> <a href="#">MC/480/2011</a> in Intest.Cas./1/2011	BRIJ KISHORE GUPTA, <b>Versus</b> LAXMI NARAYAN AGARWALA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN	MR.P K KALITA MR.G J SAIKIA MR.N DAS
<b>WITH</b> <a href="#">MC/800/2011</a> in Intest.Cas./1/2011	SAVITRI DEVIAGARWALA and 7 ORS <b>Versus</b> BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR. N ALAM MR.G J SAIKIA MR.N DAS MR A K RAI MR K JAIN MS. N RAI MR S JAFRI MR. S ALAM	MR.S S SHARMA MRG JALAN MS.F KHAN
23 <a href="#">RSA/195/2015</a> WITH LCR	MD MOIYOB ALI <b>Versus</b> MD ABDUL KHALIQUE and 11 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A R SIKDAR(R-7) MR.N AHMED(R-7) MR.M H TALUKDARR-7
24 <a href="#">MC/968/2015</a> in RSA SL. NO. 240242	ON THE DEATH OF KULADHAR KUMAR HIS LEGAL HEIRS HARMOHAN KUMAR <b>Versus</b> ON THE DEATH OF DHRUBA GOSWAMI HIS LEGAL HEIRS	MR S DUTTA MR. A D CHOUDHURY MS P DAS MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MS. K KHAN MS. A DAS MR. S DEY MR. B HAZARIKA MS. P CHAKRABORTY	MR. Z MUKIT (R1) MS. N BARMAN
25 <a href="#">I.A.(Civil)/693/2017</a> WITH LCR in FAO/1/2007	ASSAM FINANCIAL CORPORATION <b>Versus</b> MD. ABDUL HANNAN LASKAR and 9 ORS	MS.R BHATTACHARYYA MR.L P SHARMA MR.S CHAKRABARTY	MR.U K BARMAN(R-1) MR.N AHMED(R-1) MR.H ALI(R-1) MD.S ISLAM(R-1) MR.D BORA MR.H HUSSAIN
<b>WITH</b> <a href="#">FAO/1/2007</a>	ASSAM FINANCIAL CORPORATION <b>Versus</b> MD. ABDUL HANNAN LASKAR and ORS	MR. S BORA MS J RAJKUMARI MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA	MR.U K BARMAN(R-1) MR.N AHMED(R-1) MR.H ALI(R-1) MD.S ISLAMR-1 MR.D BORA MR.H HUSSAIN
26 <a href="#">I.A.(Civil)/2963/2017</a> in RSA/299713/2017	ON THE DEATH OF SAKALDEO SAHANI HIS LEGAL HEIRS SRI ASHOK KUMAR SAHANI AND 2 ORS. <b>Versus</b> ASHOK KUMAR BARUA and ANR,	MR.B J MUKHERJEE MR. S BISWAS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI MS D BORUAH
<b>WITH</b> <a href="#">RSA/299713/2017</a> (Filing Number)	SAKALDEO SAHANI <b>Versus</b> ASHOK KUMAR BARUA and ANR,	MR.S C BISWAS MS.S BISWAS MRS.M BORA MSP D B BARUAH	
27 <a href="#">I.A.(Civil)/287/2018</a> in RSA/58/2003 (D/O) in RSA/58/2003	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
<b>WITH</b> <a href="#">I.A.(Civil)/286/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	MR. P K ROY MR. S K CHAKRABORTY MR. D P MANDAL

	<b>WITH</b> <a href="#">I.A.(Civil)/288/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/289/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/290/2018</a>	LAKHI DEY <b>Versus</b> MANIK CHANDRA GHOSH	MR. Y DOLOI MR. A DEB MR. S Z RAHMAN	
28	<a href="#">RSA/6/2019</a>	ON THE DEATH OF SRI UJJAL SARKAR HIS LEGAL HEIRS SMTI, RAMA SARKAR (WIFE) AND ORS <b>Versus</b> SMTI ARCHANA SARKAR AND 7 ORS	MR. S C BISWAS MR. R BARUAH MR. A IKBAL	
29	<a href="#">Mat.App./69/2019</a>	XXXXXXX <b>Versus</b> XXXXXXX	ALHAJJ INAM UDDIN MRS. R MOMTAZ	MR. T R SARMA MR. A K ROY
30	<b>WITH</b> <a href="#">Mat.App./6/2021</a>	XXXXXXX <b>Versus</b> XXXXXXX	MRS. R MOMTAZ MR. A I UDDIN	MR. T R SARMA
31	<a href="#">CO/16/2020</a> WITH LCR in RFA/40/2020	NABIN CHANDRA BARPATRA GOHAIN <b>Versus</b> CHANDAN KUMAR BORAH	S N SARMA MR. R ALI MR. K KALITA MS. S GHOSH	MR. A BARUAH MR D MAHANTA
	<b>WITH</b> <a href="#">RFA/40/2020</a>	SRI CHANDAN KUMAR BORAH <b>Versus</b> SRI NABIN CHANDRA BORPATRAGOHAIN	MR. A BORUA MR D MAHANTA	MR A C BORBORA S N SARMA MRS. R BORBORA MR S BHARALI MS. N DEY MR. K KALITA MS. S GHOSH
	<b>WITH</b> <a href="#">I.A.(Civil)/1189/2020</a> in RFA/40/2020	SRI CHANDAN KUMAR BORAH <b>Versus</b> SRI NABIN CHANDRA BORPATRAGOHAIN	MR. A BORUA MR D MAHANTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1627/2020</a> in RFA/40/2020	NABIN CHANDRA BARPATRA GOHAIN <b>Versus</b> CHANDAN KUMAR BORAH	S N SARMA MR. R ALI MR. K KALITA MS. S GHOSH	MR. A BARUAH MR D MAHANTA
32	<a href="#">I.A.(Civil)/292/2020</a> in RSA/290151/2017	UMA KANTA GAUTAM AND 9 ORS. <b>Versus</b> ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> <a href="#">RSA/290151/2017</a> (Filing Number)	SRI UMA KANTA GAUTAM and 10 ORS <b>Versus</b> SRI DINANATH GAUTAM	MS.N MODI MR.S DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3640/2017</a>	UMA KANTA GAUTAM and 9 ORS, <b>Versus</b> DINNATH GAUTAM	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/290/2020</a>	UMA KANTA GAUTAM AND 9 ORS. <b>Versus</b> ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/291/2020</a>	UMA KANTA GAUTAM AND 9 ORS. <b>Versus</b> ON THE DEATH OF DINNATH GAUTAM	MR SISHIR DUTTA MR. SIDHANT DUTTA	

33	<a href="#">I.A.(Civil)/540/2021</a> WITH LCR in MFA/49/2014 <b>WITH</b> <a href="#">MFA/49/2014</a>	SMT. MANJULA CHOUDHURY <b>Versus</b> SMT. SITALA CHOUDHURY AND ANR  SMT. SITALA CHOUDHURY, <b>Versus</b> SMT. MANJULA CHOUDHURY and ANR,	MR. S P ROY  MRS A GAYAN MR.I HAQUE MR.S SINGHA	MRS. A GAYAN  MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MRSP R MAHANTA(R-2) MR.R P N SINGH
34	<a href="#">SAO/2/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2145/2022</a> in SAO/2/2022	ABDUL HASAN AND ANR. <b>Versus</b> UCO BANK  ABDUL HASAN AND ANR. <b>Versus</b> UCO BANK	MR M H AHMED MS N SULTANA  MR M H AHMED MS N SULTANA	
35	<a href="#">CRP/141/2022</a> FIXED	SABINA BEGUM <b>Versus</b> THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS MR. R RAHMAN	MR. R C PAUL (r-1)
36	<a href="#">CRP(IO)/245/2022</a>	ANWAR HUSSAIN LASKAR <b>Versus</b> RAFIQUE AHMED LASKAR AND 5 ORS	MR. N ALAM G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. J HUSSAIN	MR. A M BARBHUIYA (r-2 to 6) MS A BEGUM (r-2 to 6) B. PATHAK (r-2 to 6) S. M. ZINNA (r-2 to 6)
37	<a href="#">I.A.(Civil)/683/2022</a> in RSA/25/2001 (D/O) in RSA/25/2001  <b>WITH</b> <a href="#">I.A.(Civil)/682/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/684/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/686/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/688/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/690/2022</a>	ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUSTT. TARIKUM BEGUM AND ANR  ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUSTT. TARIKUM BEGUM AND ANR  ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUSTT. TARIKUM BEGUM AND ANR  ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUTT. TARIKUM BEGUM AND ANR  ON THE DEATH OF LT. LALCHAND ALI @ LAALCHAND SAIKIA AND ORS <b>Versus</b> MUST TARIKUM BEGUM AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR  MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR  MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR  H A SARKAR MR. S BHATTACHARJEE MR. H A SARKAR  MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	
38	<a href="#">SAO/3/2023</a>	BIJAY RAI AND 5 ORS <b>Versus</b> SRI ASHOK KUMAR RAI	MRS. S AGARWAL MR D AGARWAL MR. S BAROOAH	MR. A SATTAR S CHOUDHURY G IMTIAZ
39	<a href="#">Arb.A./4/2023</a>	M/S JEWELLERY HUB AND 2 ORS. <b>Versus</b> SUMITRA DEVI KANOI AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR Z MUKIT (r-1,2) MR Z MUKIT (r-1,2) MR. A SATTAR (R- 3.4.5) MR. A SATTAR (R- 3.4.5) MRS N. AGARWAL CHANDAK (r-1) MRS N. AGARWAL CHANDAK (r-1) S CHOUDHURY (R- 3.4.5) G IMTIAZR (R- 3.4.5)

40	<a href="#">RSA/18/2023</a> WITH LCR, B/O	REJIYA KHATUN <b>Versus</b> AKBAR KHA AND 6 ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	A RAHMAN (R-3,6) MD I H LASKAR (R-3,6) MD I H LASKAR (R-3,6) MR. R A MAZUMDER (R-2,4,5,7)
41	<a href="#">RSA/116/2023</a>	MANAGER, HURMUTTAY TEA ESTATE AND ANR. <b>Versus</b> PATRAS SHALL (MUNDA) AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MS T J SAHEWALLA	
42	<a href="#">CRP(IO)/182/2023</a> WITH LCR	RIZWAN ALI <b>Versus</b> MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
43	<a href="#">CRP(IO)/240/2023</a>	SHYAM SAHA <b>Versus</b> OBHIJIT SAHA	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	
44	<a href="#">I.A.(Civil)/428/2024</a> FIXED in FAO/5/2024	AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. <b>Versus</b> PRADIP HAZARIKA AND 4 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. B D DEKA N R SURANA MR. R DUBEY
	<b>WITH</b> <a href="#">FAO/5/2024</a> CAVT. NO. 12882/023,	AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. <b>Versus</b> PRADIP HAZARIKA AND 4 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. R DUBEY (r-2) MR. B D DEKA MS. A B KAYASTHA (r-2) MR. A N I HUSSAIN (r-2) MR. M DAS N R SURANA (R-4,5) N CHAUDHURY MR A BHATRA MR A DEKA MS N B KAYASTHA (r-2) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/96/2024</a> in FAO/5/2024	AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. <b>Versus</b> PRADIP HAZARIKA AND 4 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA FOR CAVEATOR
45	<a href="#">I.A.(Civil)/698/2024</a> in MACApp./2377/2024	NASIR UDDIN AND 3 ORS. <b>Versus</b> HDFC ERGO GEN. INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	<b>WITH</b> <a href="#">MACApp./2377/2024</a> (Filing Number)	NASIR UDDIN AND 3 ORS <b>Versus</b> HDFC ERGO GEN INSURANCE COMPANY LTD AND 2 ORS F	MR. A R AGARWALA	
<b>HEARING</b>				
46	<a href="#">RFA/43/2018</a> WITH LCR, B/O	SRI BIJOY NANDI AND 3 ORS <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
	<b>WITH</b> <a href="#">I.A.(Civil)/1469/2018</a> in RFA/43/2018	SRI BIJOY NANDI AND 3 ORS <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
47	<a href="#">RSA/150/2018</a> WITH LCR, B/O	MD SAMSUL HAQUE LASKAR and 6 ORS <b>Versus</b> MD MOTIUR RAHMAN LASKAR	MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR

48	<a href="#">RSA/241/2018</a> WITH LCR, B/O	SMT ANIMA BARMAN AND 4 ORS <b>Versus</b> SHRI ACHYUT KALITA	MR. S K GHOSH MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	MRS. S KHATANIAR
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**STAY MATTERS**

49	<a href="#">CRP(IO)/53/2019</a>	RENUKA DAS AND ANR. <b>Versus</b> TARINI BALA DAS AND 4 ORS.	MR. S K SAHARIAH MS. R GOSWAMI MR D C NATH	
50	<a href="#">Tr.P.(C)/13/2023</a>	MOUMITA PAUL <b>Versus</b> GOUTAM BHOWMIK	MR. I CHOUDHURY MR. G PHUKAN	MR. M DUTTA MR. A LAHKAR
51	<a href="#">CRP(IO)/78/2023</a> WITH LCR	NABAJIT DEV SARMA <b>Versus</b> SMT. MADHUSMITA CHAKRABORTY	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MS M DAS MR. P SAIKIA
52	<a href="#">Tr.P.(C)/111/2023</a>	UNION OF INDIA AND ANR <b>Versus</b> BIPUL CHANDRA SAIKIA AND 8 ORS	MR. C BORUAH	GA, ASSAM MR. A J SARMA (R-1) MR. P D NAIR (R-1) MR G ALAM (R-1) MR. H ROHMAN (R-1) SC, REVENUE SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	<a href="#">I.A.(Civil)/2689/2022</a> FIXED in <a href="#">WP(C)/4811/2022</a> <b>WITH</b> <a href="#">WP(C)/4811/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
2	<b>WITH</b> <a href="#">WP(C)/4030/2022</a>	SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3	<a href="#">I.A.(Civil)/427/2024</a> WITH FA/10/1978 (D/O), WITH ORIGINAL DECREE 11/1978 (D/O) in <a href="#">WP(C)/1235/2022</a> <b>WITH</b> <a href="#">WP(C)/1235/2022</a>	UNION OF INDIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	SC, REVENUE	GA, ASSAM
		UNION OF INDIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R BORAH	GA, ASSAM
4	<b>WITH</b> <a href="#">WP(C)/5177/2014</a>	THE UNION OF INDIA and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)

**ADMISSION**



5	<a href="#">WP(C)/921/2018</a>	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT
6	<a href="#">WP(C)/959/2018</a>	DHUNSERI TEA AND INDUSTRIES LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DAS MR. S DUTTA MR. S G BHATTACHARJEE	GA, ASSAM
7	<a href="#">WP(C)/2489/2018</a> CAVT. NO.03852018,11780000441/2018	PHANINDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N DUTTA MR H DAS MR. B C DEKA	MR. K N CHOUDHURY (R6) GA, ASSAM MS J RAJKUMARI FOR CAVEATOR MR. S BORA (R5 & R6) MS J RAJKUMARI (R5)
8	<b>WITH</b> <a href="#">WP(C)/4675/2017</a> CAVT. NO. 1079/2017	NAKUL NARZARY and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.K SARMA MR.B J TALUKDAR MS.D DAS MR.J EKKA A LAL MS.K M SARMA MR.R RAHMAN	GA, ASSAM MS.J RAJKUMARI MR.S BORA(R-6) MR.B GOGOI FOR CAVEATOR
9	<a href="#">WP(C)/196/2019</a> FIXED	MOTIBUL HUSSAIN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
10	<a href="#">WP(C)/1393/2019</a> FIXED AT 2 :00 P.M.	SULEKA KHATUN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
11	<a href="#">WP(C)/3585/2019</a>	SHOHIDUR RAHMAN SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MS. M BARMAN MR A BHATTACHARJEE, SC, REV. & DISASTER MNGMNT SC, REVENUE
12	<b>WITH</b> <a href="#">WP(C)/3570/2019</a>	M/S. ASSAM TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
13	<b>WITH</b> <a href="#">WP(C)/3573/2019</a>	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
14	<b>WITH</b> <a href="#">WP(C)/3576/2019</a>	ANUP KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
15	<b>WITH</b> <a href="#">WP(C)/3596/2019</a>	M/S. SAHA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
16	<a href="#">WP(C)/535/2020</a> FIXED	ASSAM POLYMERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E
17	<a href="#">WP(C)/2394/2020</a>	MRIGEN BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	SC, IRRIGATION
18	<a href="#">WP(C)/7113/2021</a>	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE

19	<b>WITH</b> <a href="#">WP(C)/4190/2021</a>	ABDUL OHAB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/1853/2022</a> FIXED	NIKUNJA BORTHAKUR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
21	<a href="#">WP(C)/3303/2022</a>	KAJU MONI DEY @ KAJUMANI DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
22	<a href="#">WP(C)/3335/2022</a>	ANZITA SAIKIA <b>Versus</b> UNION OF INDIA AND ANR		MR. S C KEYAL MR. K GOGOI MR. K GOGOI
23	<a href="#">WP(C)/3365/2022</a>	SUKTARA KHANAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M ISLAM H M ALI	SC, SOIL CONSERVATION DEPTT.
24	<a href="#">WP(C)/3717/2022</a>	NILCHANDRA SINGHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N B P SINGHA	MR. A K DUTTA ASSTT.S.G.I.
25	<a href="#">WP(C)/4087/2022</a>	HUSSAIN ALI AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM SC, REVENUE
26	<a href="#">WP(C)/4643/2022</a> FIXED	HASENA BEWA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD	GA, ASSAM MR. B K SEN (R-8,9) MR A HUSSAIN (R-8,9) SC, BTC
27	<a href="#">WP(C)/5127/2022</a>	BIMAL CHANDRA DEB AND 54 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, REVENUE
28	<b>WITH</b> <a href="#">WP(C)/6283/2022</a>	BALAI ROY AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM MR. A K DUTTA (r-1,2,3,7) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
29	<a href="#">WP(C)/7131/2022</a>	ATOWAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
30	<a href="#">WP(C)/8321/2022</a>	SOFIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED	GA, ASSAM
31	<b>WITH</b> <a href="#">WP(C)/8320/2022</a>	ROKIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
32	<a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022,	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
33	<a href="#">WP(C)/1420/2023</a>	KHAGEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE SC, PWD
34	<a href="#">WP(C)/5368/2023</a> FIXED	KHAGARU BAISHYA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM MR H K SARMA (r-4) SC, REVENUE

35	<a href="#">WP(C)/5396/2023</a>	ACHYUT KR GOHAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
	<b>WITH</b>			
36	<a href="#">WP(C)/5179/2023</a>	TANURAM KONWAR AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A BURAGOHAIN MR. M KHAN	MR C BARUAH (R-3) GA, ASSAM SC, NHAI MR. S BARUAH (R-5 to R-7) MR H GUPTA (R-1 & R-2) DY.S.G.I. SC, NHIDC SC, REVENUE
37	<a href="#">WP(C)/5540/2023</a>	LILA HALOI AND 2 ORS <b>Versus</b> THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	<a href="#">WP(C)/5665/2023</a>	MD. ABDUL HASIM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/5842/2023</a>	GAUTAM KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM SC, BTC SC, REVENUE
40	<a href="#">WP(C)/6271/2023</a>	ILAMONI BORGOHAIN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. H S BORAH	SC, P AND R.D. GA, ASSAM SC, FINANCE
41	<a href="#">WP(C)/6592/2023</a>	SABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, PWD SC, REVENUE
42	<a href="#">WP(C)/6619/2023</a> FIXED	BISWESWAR KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR. U K DEKA MR. U K DEKA MS. P BORAH	GA, ASSAM MR. A K SHARMA (R-4 TO 11) SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/500/2024</a> in WP(C)/6619/2023	BISWESWAR KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR. U K DEKA MR. U K DEKA	GA, ASSAM SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/519/2024</a> in WP(C)/6619/2023	KALANG KAPILI, A NON GOVT ORGANISATION AND 7 ORS <b>Versus</b> BISWESWAR KALITA AND 3 ORS.	MR A K SHARMA	MR S BORTHAKUR MR. U K DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/521/2024</a> in WP(C)/6619/2023	BISWESWAR KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR S BORTHAKUR MR. U K DEKA MR. U K DEKA MS. P BORAH	GA, ASSAM SC. REVENUE
43	<a href="#">WP(C)/6760/2023</a>	PANKAJ MOHAN YEIN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, PWD ROAD GA, ASSAM SC, REVENUE
44	<a href="#">WP(C)/6843/2023</a> FIXED	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. B SAHARIA (R-8) MR. A M BARBHUIYA (R-8) MS A BEGUM (R-8) S. M. ZINNA (R-8)
	<b>WITH</b> <a href="#">I.A.(Civil)/3890/2023</a> in WP(C)/6843/2023	THE CHAIRMAN, HAILAKANDI MUNICIPAL BOARD, <b>Versus</b> PARTHA KUMAR NATH AND 7 ORS	MR. B SAHARIA (R-8) MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM (R-8) S. M. ZINNA (R-8)	MR H I CHOUDHURY GA, ASSAM

	<b>WITH</b> <a href="#">I.A.(Civil)/249/2024</a> in WP(C)/6843/2023	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. A M BARBHUIYA MR. K K PARASAR (r-9) DY.S.G.I. SC, FINANCE
45	<a href="#">WP(C)/271/2024</a> B/O	ISMAIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP
<b>BAIL HEARING (BA)</b>				
46	<a href="#">Bail Appln./211/2024</a> FIXED	RIPAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R S CHAUHAN MR D SHARMA MR. M KALITA	PP, ASSAM
<b>ORDERS</b>				
47	<a href="#">Cont.Cas(C)/87/2020</a>	MUKUTANANDA DAS AND 2 ORS. <b>Versus</b> BISWAJIT PEGU AND ANR.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	MR D KALITA MR D KALITA MR. D NATH MR. D NATH MS R GOGOI
48	<a href="#">WP(C)/499/2022</a>	PRANAB CH DEY AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A BHATTACHARJEE MR. J SARMAH MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
49	<a href="#">WP(C)/1286/2022</a>	MANORANJAN CHOUDHURY <b>Versus</b> THE RESERVE BANK OF INDIA AND 2 ORS	MR R DHAR MR B C MUCHAHARY	MR H BARUAH (r-2) MR P BORAH (r-2) MR P P PHUKAN (r-2)
50	<b>WITH</b> <a href="#">WP(C)/1285/2022</a>	MANORANJAN CHOUDHURY <b>Versus</b> THE RESERVE BANK OF INDIA AND 2 ORS	MR R DHAR MR B C MUCHAHARY	MR. SURAJIT DAS (r-3) MR. P P DAS (r-3)
51	<a href="#">WP(C)/3438/2022</a>	M/S T K ENGINEERING CONSORTIUM PVT LTD <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
52	<a href="#">I.A.(Civil)/2244/2023</a> in WP(C)/4427/2022	SMT. SUCHIBRATA GOSWAMI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MS M N KONYAK	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4427/2022</a>	PRIYANKA BORA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/2245/2023</a> in WP(C)/4427/2022	GAKUL KUMAR DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. U S BORA	GA, ASSAM
53	<b>WITH</b> <a href="#">WP(C)/7920/2018</a>	IMTIAZ ANSARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P SUNDI	GA, ASSAM MR D CHOUDHURY (R9) MR. M CHOUDHURY (R9) MR. T ALI (R9) MR. S N KRISHNATRAYA (R9)
54	<a href="#">MC/11/2024</a> IN WP(C)/2021/2014 (D/O) in WP(C)/2021/2014	BIMAL SEAL <b>Versus</b> THE UNION OF INDIA and 2 ORS		DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./4660/2023</a> WITH CASE RECORD(SCANNED COPY)	MD MUSARAF <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
2	<a href="#">Bail Appln./527/2024</a> FIXED	MAJAHARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S SARMA HAZARIKA MS S BEGUM MS N SULTANA	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/291/2024</a> FIXED	IRSHAD PERVEZ AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">I.A.(CrI.)/157/2024</a> CRL.A. 365/2018(D/O) in CrI.A./365/2018	BAHEJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024

16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">Crl.Pet./226/2024</a>	CHUNU KR MAHATO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
2	<a href="#">Bail Appln./652/2024</a>	MD. IQBAL <b>Versus</b> THE STATE OF ASSAM	M G SINGH MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
3	<a href="#">Bail Appln./653/2024</a>	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
4	<a href="#">Bail Appln./656/2024</a>	SOFIUL ISLAM @ MD. SOFIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
5	<a href="#">Bail Appln./657/2024</a>	GULZAR @ MD. GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	<a href="#">Bail Appln./660/2024</a>	NEKIBUR ISLAM @ NEKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
7	<a href="#">Bail Appln./661/2024</a>	MOHAMMAD MAJRUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
8	<a href="#">Bail Appln./662/2024</a>	SUBRATA ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
9	<a href="#">Bail Appln./663/2024</a>	TUNHAULIAN LANGEL <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
10	<a href="#">Bail Appln./666/2024</a>	SHUKUR ALI <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
11	<a href="#">Bail Appln./667/2024</a>	MD. NOUSHAD AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM



**MOTION**

12	<a href="#">W.P.(CrI.)/6/2024</a>	DR. SWETABH SUMAN , IRS(RETD) <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH	SC, CBI
	<b>WITH</b> <a href="#">I.A.(CrI.)/211/2024</a> <b>in</b> W.P.(CrI.)/6/2024	DR. SWETABH SUMAN , IRS(RETD) <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH	SC, CBI
13	<a href="#">CrI.Rev.P./63/2024</a> FIXED	DULAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
14	<a href="#">CrI.Rev.P./69/2024</a>	KHAN ASHRAFUL ALOM <b>Versus</b> BEGUM SAJINA AHMED	MR. R ALI	
15	<a href="#">CrI.Rev.P./81/2024</a>	MUNNA SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/224/2024</a> <b>in</b> CrI.Rev.P./81/2024	MUNNA SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
16	<a href="#">CrI.Pet./241/2024</a>	MD. MOHABBAT ALI @ MD MAHABAT ALI @ MOHABAT ALI <b>Versus</b> MINAZ UDDN AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	<a href="#">CrI.Pet./242/2024</a>	MAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
18	<a href="#">CrI.Pet./243/2024</a>	MADHUCON PROJECTS LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K M HALOI	PP, ASSAM
19	<a href="#">CrI.Pet./244/2024</a>	MD. AMINUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
20	<a href="#">CrI.Pet./245/2024</a>	M/S SWARNALI TRADERS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. P SENGUPTA	PP, ASSAM
21	<a href="#">CrI.Pet./246/2024</a>	HELEN BORA <b>Versus</b> PRADIP CHANDRA KALITA AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	
22	<a href="#">AB/570/2024</a>	AMARJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
23	<a href="#">AB/574/2024</a>	SHARIFUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
24	<a href="#">AB/575/2024</a>	SHIRAJUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	
25	<a href="#">AB/579/2024</a>	JUMMA KHAN <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
26	<a href="#">AB/580/2024</a>	MRINAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR A KALITA MR P CHOUDHURY MS B GOSWAMI MR N KALITA MS P SAIKIA	PP, ASSAM

**ADMISSION**

27	<a href="#">CrI.Pet./604/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL HASIB @ ABDUL HASIB LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
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28	<a href="#">Crl.Rev.P./78/2024</a>  <b>WITH</b> <a href="#">I.A.(Crl.)/181/2024</a> <b>in</b> Crl.Rev.P./78/2024	PRANAB KUMAR DAS <b>Versus</b> STATE OF ASSAM AND ANR.	MR. B. DAS	
29	<a href="#">Crl.Pet./213/2024</a> FIXED	PRANAB KUMAR DAS <b>Versus</b> STATE OF ASSAM AND ANR M/S MADINA BASANALAYA <b>Versus</b> THE STATE OF ASSAM	MR. B. DAS  MR. A M BORA MR. P SENGUPTA MR. V A CHOWDHURY	PP, ASSAM  PP, ASSAM
<b>BAIL HEARING (BA)</b>				
30	<a href="#">Bail Appln./2530/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	AJIBOR RAHMAN MOLLAH @ AJIBAR RAHMAN MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
31	<a href="#">Bail Appln./4359/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SOFIQL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
32	<a href="#">Bail Appln./4641/2023</a> WITH CASE RECORD(SCANNED COPY)	MD ABDUL KALAM @ HASSAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
33	<a href="#">Bail Appln./428/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI MRITUNJAY SINGH <b>Versus</b> THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
34	<a href="#">Bail Appln./485/2024</a> FIXED	KHALID AHMED BARBHUIYA AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. A K HUSSAIN MR. B HUSSAIN	MR. S C KEYAL SC, DRI
<b>BAIL HEARING</b>				
35	<a href="#">AB/1638/2023</a> FIXED	APU RANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	<a href="#">AB/2552/2023</a> FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
37	<a href="#">AB/2990/2023</a> FIXED	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
38	<a href="#">AB/3606/2023</a> FIXED	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
39	<a href="#">AB/3947/2023</a> FIXED	MD. MONI ALI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI	PP, ASSAM
40	<a href="#">AB/4193/2023</a> FIXED	BIDYA RONGPI <b>Versus</b> THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
41	<a href="#">AB/4322/2023</a> FIXED	SULTAN HHUSSAIN @ SULTAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
42	<a href="#">AB/417/2024</a> FIXED	RAJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. MUSTAFA HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
43	<a href="#">Crl.Pet./465/2013</a>	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	PP, ASSAM

44	<a href="#">I.A.(CrI.)/841/2023</a> WITH LCR 3 FILES, FIXED in CrI.A./292/2023	CHANDAN BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR SARFRAZ NAWAZ FARIDUL AMIN	MR. S ALI PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./292/2023</a>	UTPAL DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S Ali MR K DAS	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MS SURAYA RAHMAN (r-2) MR SARFRAZ NAWAZ (r-2) FARIDUL AMIN (r-2) PP, ASSAM
45	<a href="#">I.A.(CrI.)/1183/2023</a> B/O in CrI.Rev.P./11196/2023	ASHOK DAS <b>Versus</b> SMT. CHAMIKA DAS	MR. K BHATTACHARJEE MR P K KALITA MR. M SAIKIA MS. A BARMAN	MR. P SAIKIA (LEGAL AID COUNSEL)
	<b>WITH</b> <a href="#">CrI.Rev.P./11196/2023</a> (Filing Number)	ASHOK DAS <b>Versus</b> CHAMIKA DAS (B)	MR. K BHATTACHARJEE	
46	<a href="#">I.A.(CrI.)/177/2024</a> B/O in CrI.Rev.P./1255/2024	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./1255/2024</a> (Filing Number)	MADHU RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR (H)	MR S PARASHAR	
47	<a href="#">I.A.(CrI.)/194/2024</a> WITH LCR 4 FILES in CrI.A./189/2023	GITA BONIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI MS. K DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./189/2023</a>	GITA BONIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR A J GHOSH	PP, ASSAM
48	<a href="#">I.A.(CrI.)/225/2024</a> in CrI.Rev.P./497/2024	MOHAMMAD SAMIULLAH <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./497/2024</a> (Filing Number)	MOHAMMAD SAMIULLAH <b>Versus</b> THE STATE OF ASSAM (B)	MS. G BORAH	
<b>HEARING</b>				
49	<a href="#">CrI.A./78/2012</a> WITH LCR 6 FILES, FIXED	HAZI ABDUL KHALIQUE and ANR. <b>Versus</b> STATE OF ASSAM	MR. S C BISWAS MRS S A CHOUDHURY MR. B CHOUDHURY MS. A DEY	PP, ASSAM PP, ASSAM
50	<a href="#">CrI.A./335/2013</a> WITH LCR 6 FILES, FIXED	BISWAJIT SEAL @ PINTU SEAL <b>Versus</b> THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MS.H HAZARIKA	MR.T H HAZARIKA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### DELIVERY OF ORDER

1	<a href="#">WP(C)/2776/2020</a> FIXED	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
2	<b>WITH</b> <a href="#">WP(C)/6004/2022</a>	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
3	<a href="#">WP(C)/6678/2023</a> FIXED	UTPAL BRAHMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, BTC
4	<b>WITH</b> <a href="#">WP(C)/3079/2021</a>	UTPAL BRAHMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1314/2021</a> in WP(C)/3079/2021	UTPAL BRAHMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
5	<b>WITH</b> <a href="#">WP(C)/3604/2021</a>	SEEMA BAKSHI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR F HAQUE	GA, ASSAM R SARMAH (R-5) MR J BORAH (R-5) MR. K KAKOTI (R-5) SC, N C T E SC, SEC. EDU. SC, U G C
6	<b>WITH</b> <a href="#">WP(C)/5733/2021</a> CAVT. NO. 07252/021,	SEEMA BAKSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR F HAQUE	MR. M U MONDAL MR K ISLAM SC, SEC. EDU. FOR CAVEATOR

7	<a href="#">WP(C)/7063/2023</a> FIXED	BIDYADHAR HAZONG <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. M KALITA MS. M K SHARMA	SC, ELEM. EDU GA, ASSAM
8	<a href="#">WP(C)/7065/2023</a> FIXED	RUMI PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MS. M K SHARMA	SC, ELEM. EDU GA, ASSAM
9	<a href="#">WP(C)/7103/2023</a> FIXED	KULDEEP TASA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Y S MANNAN MR S M ABDULLAH P	GA, ASSAM MR. B GOGOI MR R M DAS MR. C K S BARUAH, DISTRICT COMMISSIONER, DIBRUGARH SC, SOCIAL JUSTICE AND EMPOWERMENT SC. MEDICAL EDUCATION
10	<a href="#">WP(C)/377/2024</a> FIXED	SAMSUDDIN KARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
11	<a href="#">WP(C)/350/2024</a>	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
	<b>WITH</b>			
12	<a href="#">WP(C)/354/2024</a>	MOHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
	<b>WITH</b>			
13	<a href="#">WP(C)/705/2024</a>	MD. ASHIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
14	<a href="#">WP(C)/437/2024</a> FIXED	ZIAUL KARIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
15	<a href="#">WP(C)/595/2024</a>	KAPIL HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
16	<a href="#">WP(C)/677/2024</a> FIXED	MUSSTT RABIJA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH MR J FIRDAUS	SC, SEC. EDU.
17	<a href="#">WP(C)/748/2024</a>	MD ARAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, ELEM. EDU
18	<a href="#">WP(C)/835/2024</a>	PARADISE ENGLISH MEDIUM SCHOOL (PRIVATE) <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD H R AHMED MR A MALEK	SC, ELEM. EDU DY.S.G.I. SC, SSA
19	<a href="#">WP(C)/876/2024</a>	MARZINA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, SEC. EDU.
20	<a href="#">WP(C)/1281/2024</a>	SMTI. RIVA BORKATAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. U SAIKIA	SC, ELEM. EDU
21	<a href="#">WP(C)/1283/2024</a>	BISWAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
22	<a href="#">WP(C)/1301/2024</a>	PRODIP KUMAR CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D BARUAH MR W TERON MS S K GUPTA	SC, ELEM. EDU

23	<a href="#">WP(C)/1305/2024</a>	MAFIDA BEGUM AND 47 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, N C T E DY.S.G.I.
24	<a href="#">WP(C)/1309/2024</a>	MONUJ DOWERAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, HIGHER EDU
25	<a href="#">WP(C)/1327/2024</a>	TILOTTOMA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) SC, SEC. EDU. SC, FINANCE
26	<a href="#">WP(C)/1332/2024</a>	GIRIJANANDA CHOWDHURY UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS <b>ADMISSION</b>	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	DY.S.G.I. SC, HEALTH
27	<a href="#">WP(C)/7906/2016</a> FIXED	SUKUMAR ROY <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.S R BHATTACHARJEE MR. A K PURKAYASTHA MS M BHUYAN MR.H A SARKAR	MR. M A I HUSSAIN (R5) MR A R BHUYAN (R5) MR. R ISLAM (R4) MR. D NATH, SENIOR GOVERNMENT ADVOCATE SC, SECONDARY EDUCATION
28	<b>WITH</b> <a href="#">WP(C)/6312/2021</a>	JOBEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR. J AHMED (r-8) MS A HUSSAIN (r-8) MS. N HASINA (r-8) R BEGUM (r-8) SC, SEC. EDU.
29	<a href="#">WP(C)/4734/2017</a> FIXED	KHIROD GOGOI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B D GOSWAMI MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MS.N GOGOI MR.S ALI MR.H KAKATI	MR A BARMAN MR. B HUSSAIN SC, HIGHER EDUCATION SC, U G C
30	<a href="#">WP(C)/7156/2018</a> B/O	BIKRAMJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G P BHOWMIK MR. R HAZARIKA	SC, HIGHER EDU MR D MAHANTA (R3, R4)
31	<a href="#">WP(C)/3729/2021</a> WP(C) 1713/2003(D/O)	HAREKRISHNA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) SC, SEC. EDU.
32	<a href="#">WP(C)/4394/2021</a>	RUPAK SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU MR G PEGU
33	<a href="#">WP(C)/6317/2021</a>	AZAHAR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR N RAHMAN MS S S ZIA	SC, ELEM. EDU MS. D D BARMAN, GA, ASSAM
34	<a href="#">WP(C)/6515/2021</a>	IKBAL AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, SEC. EDU.
35	<a href="#">WP(C)/7024/2021</a> FIXED	DR. DIPIKA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU MR. J PATOWARY (R-3,4)
36	<a href="#">WP(C)/7212/2021</a>	MONDAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU GA, ASSAM
37	<a href="#">WP(C)/7214/2021</a>	JUNU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU GA, ASSAM

38	<a href="#">WP(C)/746/2022</a> FIXED	DR. BRIJESH KUMAR RAI <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR. K N CHOUDHURY MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR. R P KAKOTI SR. ADV. (R-1,2,3) MR. A K DUTTA (R-1,2,3) MR. K GOGOI (r-4) MR A B DEY (R-1,2,3) MR. S SUTRADHAR (R-1,2,3) ASSTT.S.G.I. SC, IIT SC, SEC. EDU. SC, FINANCE
39	<a href="#">WP(C)/2118/2022</a> FIXED	MD. ZAHIDUR RAHMAN SHAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU SC, BTC SC, FINANCE
40	<a href="#">WP(C)/6471/2022</a> FIXED	RAMAKANTA DAIMARY AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
41	<a href="#">WP(C)/8282/2022</a> FIXED	KAJALI BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
42	<a href="#">WP(C)/7/2023</a> FIXED	SAMIN CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
43	<a href="#">WP(C)/342/2023</a> FIXED	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	GA, ASSAM MR J H SAIKIA (r-7) MR N SARMA (R-6) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/487/2023</a> in WP(C)/342/2023	MD. NUR SHAHED ALI, <b>Versus</b> ABDUR RAHMAN AND 6 ORS.,	MR J H SAIKIA	GA, ASSAM SC, SEC. EDU.
44	<a href="#">WP(C)/3545/2023</a> FIXED	ANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU MR. M RAHMAN (R-5)
	<b>WITH</b> <a href="#">WP(C)/6943/2023</a>	KIAMAT ALI @ KIAMOT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S T HOQUE MR. M RAHMAN	SC, ELEM. EDU
46	<a href="#">WP(C)/1017/2024</a> FIXED	JABIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
		<b>ORDERS</b>		
47	<a href="#">Cont.Cas(C)/351/2020</a>	JIBON MAHANTA AND 8 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR.	MR. N BORAH MR. H MAZUMDER	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R-2) MR. R MAZUMDAR (R-2) MR. N J KHATANIAR (R2) MR. K K DUTTA (R1) MR B KAUSHIK (R1) MR. A PHUKAN (R2)
48	<a href="#">Cont.Cas(C)/609/2020</a>	JALAL UDDIN SK <b>Versus</b> PREETOM SAIKIA AND ORS	MR F K R AHMED MR J UDDIN	MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR. B GOGOI MS. N PHUKAN MR P NAYAK MR A CHALIHA
49	<a href="#">Cont.Cas(C)/184/2021</a>	BANANI GOSWAMI <b>Versus</b> PREETOM SAIKIA, IAS AND ANR	MR. A DEKA	MR. D SAIKIA (r-2) MR B KAUSHIK (r-2) MR. A PHUKAN (r-2)
50	<a href="#">Cont.Cas(C)/194/2022</a> FIXED	BHAIRAB KUMAR MEDHI AND 3 ORS <b>Versus</b> PREETOM SAIKIA, IAS AND ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. N J KHATANIAR SC, SEC. EDU.
51	<a href="#">Cont.Cas(C)/499/2022</a> FIXED	PROVATI DAS <b>Versus</b> SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1)
52	<a href="#">Cont.Cas(C)/705/2022</a> FIXED	MANITA DEVI <b>Versus</b> DR. BIJOYA CHOUDHURY AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MR. D SAIKIA (r-5) MR. R MAZUMDAR (r-5) MR. N J KHATANIAR (r-5) MS. N PHUKAN



53	<a href="#">Cont.Cas(C)/306/2023</a>	SMTI. TAPASI CHAKRABORTY AND 38 ORS. <b>Versus</b> PREETAM SAIKIA, IAS AND 2 ORS.	MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	MR. R MAZUMDAR MR. N J KHATANIAR
54	<a href="#">Cont.Cas(C)/332/2023</a>	TRIBENI BORAH <b>Versus</b> MS. MAMATA HOJAI, AES	MR M J QUADIR MR. M ISLAM MR S S ISLAM MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR S M T CHISTIE
55	<a href="#">Cont.Cas(C)/352/2023</a>	MD. ABDULLAH SHEIKH @ MD. ABDULAL SK <b>Versus</b> MAMATA HOJAI	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MS C MEDHI	MR. D SAIKIA MR S M T CHISTIE
56	<a href="#">Cont.Cas(C)/353/2023</a>	AROJ AL I AHMED <b>Versus</b> MAMATA HOJAI	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ	MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN
57	<a href="#">Cont.Cas(C)/383/2023</a>	NAVAJYOTI L P SCHOOL AND ANR <b>Versus</b> NARAYAN KONOWAR AND 4 ORS	MRS. K DEVI B. M. KALITA MS S A KHALIFA	MR. D SAIKIA (r-5) MS. R B BORA (r-5) MR. S BORA (r-5)
<b>HEARING</b>				
58	<a href="#">WP(C)/5790/2018</a> FIXED	SRI JOGEN CHANDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:15 PM

### [ For Wednesday,6th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">MACApp./406/2023</a>	HASSAN ULLAH @ HASAN ULLAH <b>Versus</b> AMINUL HOQUE AND 2 ORS. H	MR. S ISLAM MR A HAWARI	
2 <a href="#">MACApp./463/2023</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RAHIS UDDIN ALI AND 8 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	
<b>WITH</b> <a href="#">I.A.(Civil)/3879/2023</a> in MACApp./463/2023	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RAHIS UDDIN ALI AND 8 ORS	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	
<b>ORDERS</b>			
3 <a href="#">MACApp./206/2010</a> FIXED	SMT. BINITA KALITA and 3 ORS <b>Versus</b> THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	S MUSAHARY
4 <a href="#">MC/995/2014</a> in MACApp. SL. NO. 220727	SMTI LALITA DEVI AGARWAL and 5 ORS, <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS,	MRJ C GAUR MS.J CHOUDHURY MR.D CHAKRABORTY	MS.N MODI MSP DEHINGIA MR.A TALUKDAR MR.K K BHATTA MS.M CHOUDHURY MR.K K BHATTACHARYYA MR.S DUTTA MR.C SHARMA
5 <a href="#">I.A.(Civil)/211/2019</a> in MACApp./17766/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LUCHI SANGMA AND 11 ORS	MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	MR H DAS MR. B C DEKA
<b>WITH</b> <a href="#">MACApp./17766/2018</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LUCHI SANGMA AND 11 ORS		
6 <a href="#">I.A.(Civil)/1358/2019</a> in MFA/140/2007 (D/O) in MFA/140/2007	KHALILUR RAHMAN and ANR <b>Versus</b> UNITED INDIA INS. CO. LTD. AND ANR	MR. S ISLAM	
7 <a href="#">I.A.(Civil)/3174/2019</a> in MFA/23/2011 (D/O) in MFA/23/2011	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> ANIL CH. DAS AND 2 ORS	MRS. S ROY	MR. R K AGARWAL

8	<a href="#">I.A.(Civil)/3228/2019</a> in MACApp./9776/2019	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMT. ANJU DAS AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	
	<b>WITH</b> <a href="#">MACApp./9776/2019</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMT. ANJU DAS AND 2 ORS.	MR SISHIR DUTTA	
9	<a href="#">I.A.(Civil)/764/2020</a> in MFA/655/2020	GOLAP RABBANI <b>Versus</b> MISS HASSINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS. R D MOZUMDAR (R2, R3) MS. C MOZUMDAR (R2, R3) MR. S P SHARMA (R2, R3)
	<b>WITH</b> <a href="#">MFA/655/2020</a> (Filing Number)	GOLAP RABBANI <b>Versus</b> MISS HASSINA BEGUM AND 2 ORS	MD. S ISLAM	
10	<a href="#">MACApp./530/2022</a> WITH LCR	NGANGOM RANJITA DEVI AND ANR <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	MR S DUTTA (R-1) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. H BURAGOHAINE (r-2) MR S DUTTA (R-1)
11	<a href="#">I.A.(Civil)/1465/2023</a> WITH LCR in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	MR. R GOSWAMI
	<b>WITH</b> <a href="#">MACApp./385/2016</a>	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> MUSSTT ANOWARA BEGUM and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. S K SAHARIAH (R3) MR A ISLAM (R3) MR D C NATH (R3) MR. M KHAN (r-1 to 2) MR. C SHARMA (R3) MR A K DAS (r-1 to 2) MS J AKTAR (r-1 to 2) MR.M A MONDAL(R3)
	<b>WITH</b> <a href="#">CO/5904/2023</a> (Filing Number) in MACApp./385/2016	MUSSTT. ANOWAR BEGUM AND ANR. <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD. AND ANR. H	MR. M KHAN	
12	<a href="#">I.A.(Civil)/2104/2023</a> FIXED in MACApp./8144/2023	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> ANDARLIN MARAK AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	MR H DAS(R-1) MR. R SARMA (R2) MR. S K ROY (R2) D BARUAH (R-1)
	<b>WITH</b> <a href="#">MACApp./8144/2023</a> (Filing Number)	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> ANDARLIN MARAK AND 2 ORS. E	MR. K K BHATTA	
13	<a href="#">I.A.(Civil)/2681/2023</a> WITH LCR in MACApp./54/2018	MD NUR ALAM @ NUR ALAM KHAN <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD H	MR. A MANNAF MR. B C THAKURIA	MR. S K GOSWAMI
	<b>WITH</b> <a href="#">MACApp./54/2018</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MD NUR ALAM @ NUR ALAM KHAN and 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. A MANNAF (R1) MR. B C THAKURIA (R1)
14	<a href="#">I.A.(Civil)/3039/2023</a> in MACApp./262/2023	MISS MANISHA THAPA, <b>Versus</b> NATIONAL INSURANCE CO. LTD	MR D MONDAL	MR. R K BHATRA
	<b>WITH</b> <a href="#">MACApp./262/2023</a>	NATIONAL INSURANCE CO. LTD <b>Versus</b> MISS MANISHA THAPA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR D MONDAL (R1) DR. U BARUAH (R1) MR P SHARMAH (R-2) RANJU R S BARUAH (R1) MR. G C BORAH (R- 3,4) MR P SONOWAL(R-2) MR S B SINHA (R-2)

	<b>WITH</b> <a href="#">I.A.(Civil)/1915/2023</a> in MACApp./262/2023	NATIONAL INSURANCE CO. LTD <b>Versus</b> MISS MANISHA THAPA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR D MONDAL (R1) DR. U BARUAH (R1) MR P SHARMAH (R-2) RANJU R S BARUAH (R1) MR. G C BORAH (R- 3,4) MR P SONOWAL(R-2) MR S B SINHA (R-2)
15	<a href="#">I.A.(Civil)/3693/2023</a> B/O in MACApp./13347/2023 <b>WITH</b> <a href="#">MACApp./13347/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR DAS AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
16	<a href="#">I.A.(Civil)/13/2024</a> in MACApp./13480/2022 <b>WITH</b> <a href="#">MACApp./13480/2022</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR DAS AND 2 ORS. H DHANANJAY DAS <b>Versus</b> THE DIVISIONAL MANAGER AND 2 ORS.	MR. K K BHATTA  MR. A AHMED MR A AHMED U U KHAN	
17	<a href="#">I.A.(Civil)/704/2024</a> in MFA/2552/2024 <b>WITH</b> <a href="#">MFA/2552/2024</a> (Filing Number)	DHANANJAY DAS <b>Versus</b> THE DIVISIONAL MANAGER AND 2 ORS. F ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MOKTAR HUSSAIN AND ANR.	MR. A AHMED  MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	<a href="#">I.A.(Civil)/706/2024</a> in MACApp./8069/2023 <b>WITH</b> <a href="#">MACApp./8069/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MOKTAR HUSSAIN AND ANR. H NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ANIL BORAH AND 4 ORS.	MS. R D MOZUMDAR  MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. K UPAMANNYA	MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./8069/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ANIL BORAH AND 4 ORS.	MR SISHIR DUTTA	MR. A K GUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/8071/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> ANIL BORAH AND 4 ORS. A	MR SISHIR DUTTA	
19	<a href="#">I.A.(Civil)/711/2024</a> in MACApp./1325/2024 <b>WITH</b> <a href="#">MACApp./1325/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MERAJUL HUSSAIN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
20	<a href="#">I.A.(Civil)/713/2024</a> in MACApp./757/2024 <b>WITH</b> <a href="#">MACApp./757/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MERAJUL HUSSAIN AND 2 ORS F NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> BHASKAR JYOTI DEKA AND 2 ORS.	MS. R D MOZUMDAR  MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	
	<b>WITH</b> <a href="#">MACApp./757/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> BHASKAR JYOTI DEKA AND 2 ORS. F	MR SISHIR DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/773/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> BHASKAR JYOTI DEKA AND 2 ORS. F	MR SISHIR DUTTA	
21	<a href="#">I.A.(Civil)/715/2024</a> in MFA/2187/2024 <b>WITH</b> <a href="#">MFA/2187/2024</a> (Filing Number)	SHIVDHARI YADAV @ SHIVDHARI RAY <b>Versus</b> LAXMI DEVI RAY AND ANR.  SHIVDHARI YADAV @ SHIVDHARI RAY <b>Versus</b> LAXMI DEVI RAY AND ANR. E	MR. R K JAIN TULIKA BORAH MS. J BASUMATARY  MR. R K JAIN	

**HEARING**

22	<a href="#">MFA/76/2016</a> CAVT. NO. 812/2016 WITH LCR, B/O	THE UNION OF INDIA and ANR <b>Versus</b> M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
23	<a href="#">MACApp./138/2020</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> JESMINA KHATUN AND 4 ORS.	MR. A DUTTA MR. R C PAUL MRS. P M DUTTA	MD E AHMED(R-5) MR. F A HASSAN MD. I HUSSAIN
24	<a href="#">MACApp./86/2021</a> WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) <b>Versus</b> URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
25	<a href="#">MACApp./249/2021</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MS. P BARUAH

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday, 6th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./61/2024</a> WITH OFFICE NOTE, FIXED	SEKENDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2 <a href="#">Bail Appln./649/2024</a>	MAKBUL HUSSAIN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3 <a href="#">Bail Appln./651/2024</a>	PABAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4 <a href="#">Bail Appln./658/2024</a>	NURZAL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
5 <a href="#">Bail Appln./664/2024</a>	MRIDUSH NATH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6 <a href="#">Bail Appln./665/2024</a>	JABED ALI SHEIKH @ JABED ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
<b>MOTION</b>			
7 <a href="#">Crl.Rev.P./77/2024</a>	DIBYAJYOTI DEKA <b>Versus</b> THANESWAR DEKA	MR. A TALUKDAR MR. D KALITA	
8 <a href="#">Crl.Rev.P./80/2024</a>	RUPESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
9 <a href="#">Crl.Rev.P./82/2024</a>	BISWAMBOR SINHA <b>Versus</b> SINDHACHAL GOALA AND ANR.	MRS. R RONGMEI MS. K L R YANTHAN MR P UPADHYAYA	PP, ASSAM

10	<a href="#">Crl.Pet./142/2024</a> B/O	DIBYA JYOTI HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
11	<a href="#">Crl.Pet./247/2024</a>	SHIPLU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN	PP, ASSAM
12	<a href="#">Crl.Pet./248/2024</a>	EKSED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
13	<a href="#">AB/509/2024</a> FIXED	KAJIM UDDIN LASKAR @ SIPON LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
14	<a href="#">AB/568/2024</a>	SAHAJAHAN ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	<a href="#">AB/572/2024</a>	HASIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
16	<a href="#">AB/576/2024</a>	SOBIAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
17	<a href="#">AB/578/2024</a>	RAJIB ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B HUSSAIN MS. S E AHMED MD E AHMED MD R ISLAM	PP, ASSAM
<b>ADMISSION</b>				
18	<a href="#">Crl.Pet./638/2022</a> WITH LCR 2 FILES(SCANNED COPY), B/O	MD. JEKIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. A BEGUM P DEKA	MR. T ROY (P,2) MRS. B SARKAR (P,2) PP, ASSAM
19	<a href="#">Crl.Pet./1345/2022</a> B/O	DEBAJIT DEORI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	MR. S GOGOI (R-2) PP, ASSAM
20	<a href="#">Crl.Rev.P./32/2023</a> B/O	SURJYA MOHAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S C DAS	MR. S C BISWAS (R-2) MS. A BORAH (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./418/2023</a> WITH LCR 1 FILE	MUSHARAF HUSSAIN @ MUSARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M S ALAM MR S J SHAMIM	MR. P BORAH (r-2) MRS K M SAIKIA (R-2) PP, ASSAM
22	<a href="#">Crl.Rev.P./518/2023</a> B/O	NUR HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, EXCISE DEPTT.
23	<a href="#">Crl.Rev.P./560/2023</a> WITH LCR 1 FILE	AKON CH TALUKDAR AND 12 ORS <b>Versus</b> JYOTISHMAN SHARMA AND 2 ORS	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	MR. R KALITA (R0-1,2) MR H AGARWAL (R-1,2) MR J SINGH (R-1,2) PP, ASSAM
24	<a href="#">Crl.Pet./1373/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR. I BORTHAKUR, SC for R-2 PP, ASSAM
<b>BAIL HEARING (BA)</b>				
25	<a href="#">Bail Appln./48/2024</a> FIXED	NILAM DAS @ DOMAI <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY MR. D SARMA MR. ABU JAHD MR A IKBAL MS M N KONYAK	PP, ASSAM
26	<a href="#">Bail Appln./232/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOFAJJEL ALI @ MOTO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID	MR. A MOBARAQUE (r-2) S A AKIB (r-2) PP, ASSAM
27	<a href="#">Bail Appln./384/2024</a> FIXED	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

28	<a href="#">Bail.Appln./424/2024</a> FIXED	DHIRAJ PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
29	<a href="#">Bail.Appln./530/2024</a> FIXED	ANARUL ISLAM @ ANARUL HOQUE @ MD. ANARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

**BAIL HEARING**

30	<a href="#">AB/2203/2023</a> FIXED	RUKIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
31	<a href="#">AB/2257/2023</a> FIXED	SANJAY DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
32	<a href="#">AB/3040/2023</a> FIXED	RAFIZUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
33	<a href="#">AB/3090/2023</a> FIXED	KARUNA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
34	<a href="#">AB/25/2024</a> FIXED	UTTAM CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
35	<a href="#">AB/187/2024</a> FIXED	MAHIRAN NESSA @ MOHIRAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
36	<a href="#">AB/190/2024</a> FIXED	ANIL MUCHAHARY <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
37	<a href="#">AB/200/2024</a> FIXED	MD. ABDUL KALAM BARBHUIYA @ MD. JOYNAL UDDIN BARBHUIYA @ KALAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
38	<a href="#">AB/223/2024</a> FIXED	AKRI ZAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
39	<a href="#">AB/301/2024</a> FIXED	MD. MATIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
40	<a href="#">AB/391/2024</a> WITH OFFICE NOTE, FIXED	DULAL KAZI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM

**ORDERS**

41	<a href="#">Crl.Pet./834/2013</a>	SUSIL DHAR <b>Versus</b> SMTI RATNA RANI DHAR	MR.A SARMA MR.T BARUAH MR.D CHOUDHURY MRM P GOSWAMI	PP, ASSAM
42	<a href="#">Crl.Pet./1199/2018</a>	PRANABIKA MAHANTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
43	<a href="#">Crl.Pet./1148/2019</a> B/O	JITENDRA AGARWAL <b>Versus</b> RAMESH AND CO.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	
44	<a href="#">Crl.L.P./24/2020</a> WITH OFFICE NOTE in Crl.A./1947/2020	RATAN BISWAS <b>Versus</b> SRI BIBEK ROY @ BIBEKANANDA AND ANR	MR. A L MANDAL	PP, ASSAM



	<b>WITH</b> <a href="#">Crl.A./1947/2020</a> (Filing Number)	RATAN BISWAS <b>Versus</b> SRI BIBEK ROY @ BIBEKANANDA AND ANR		
45	<a href="#">Crl.A./40/2020</a> WITH OFFICE NOTE, LCR 4 FILES	AJMAL ALI @ AJMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
46	<a href="#">Crl.A./272/2022</a> WITH OFFICE NOTE, LCR 3 FILES	MANUJ DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
47	<a href="#">Crl.A./28/2023</a> WITH LCR 4 FILES, FIXED	KUNTHA RABHA @ KUNTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/87/2023</a> in Crl.A./28/2023	KUNTHA RABHA @ KUNTA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A K AHMED K SHIKDER	PP, ASSAM
48	<a href="#">Crl.Pet./86/2023</a> FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR S SARMA	PP, ASSAM
49	<a href="#">Crl.Pet./95/2023</a> WITH LCR 3 FILES	JHALMAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S C BISWAS MRS. R RONGMEI MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
50	<a href="#">I.A.(Crl.)/1254/2023</a> B/O in Crl.Rev.P./13041/2023	BIKASH RANJAN DAS <b>Versus</b> BHANITA KALITA	MR. B M CHOUDHURY MR. U CHOUDHURY MR P P MEDHI MR G BARGAYARY	
	<b>WITH</b> <a href="#">Crl.Rev.P./13041/2023</a> (Filing Number)	BIKASH RANJAN DAS <b>Versus</b> BHANITA KALITA	MR P P MEDHI	
51	<a href="#">Crl.Pet./1408/2023</a> B/O	SHAJAHAN ALI SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	PP, ASSAM
52	<a href="#">Crl.Pet./176/2024</a> FIXED	MEHI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
53	<a href="#">I.A.(Crl.)/183/2024</a> WITH LCR 4 FILES in Crl.A./297/2023	ABU BAKKAR ALI @ MD. ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K BHUYAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./297/2023</a>	ABU BAKKAR ALI @ MD. ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR. A PARAMANIK MR N ISLAM P. KALITA MR. M U E BHUYAN	MR. A ALI MR. Y ALI PP, ASSAM
54	<a href="#">I.A.(Crl.)/195/2024</a> CRL.REV.P. 283/2023(D/O) in Crl.Rev.P./283/2023	HAZRAT ALI <b>Versus</b> SABIA KHATUN	MR. A ROSHID	MD A ALI

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LEAVE NOTE OF ADVOCATES FOR 06/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MR. A DHAR	04-03-2024	To	06-03-2024
11)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
12)	MR M Z AHMED	03-03-2024	To	08-03-2024
13)	MS B DUTTA	03-03-2024	To	08-03-2024
14)	MR. A M DUTTA	03-03-2024	To	08-03-2024
15)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
16)	MR. A I ALI	04-03-2024	To	08-03-2024
17)	MR G DAS	06-03-2024	To	08-03-2024